

ORISSA HIGH COURT**FILING REPORT AS ON :03/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007555/2021	CHANDAN KUMAR VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	/ /0 () //
2	BLAPL/0007556/2021	PRADEEP KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /259 /2021 () //
3	BLAPL/0007557/2021	TIRTHAMANI PRADHAN VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	KANIHA /155 /2012 () //
4	BLAPL/0007558/2021	DUSA @ CHANDRA GADWA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JAIPATNA /170 /2021 () //
5	BLAPL/0007559/2021	SASMITA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /64 /2021 () //
6	BLAPL/0007560/2021	PRASANNA KUMAR BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /5 /2018 () //
7	BLAPL/0007561/2021	BIRUPAKSHYA DANDIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /18 /2019 () //
8	BLAPL/0007562/2021	AKSHAYA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /285 /2021 () //
9	BLAPL/0007563/2021	BHIMA PODIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /146 /2019 () //
10	BLAPL/0007564/2021	AMAR DAS VS STATE OF ODISHA	S.S.RAY 2 VS	ASKA /454 /2021 () //
11	BLAPL/0007565/2021	PRAHALLAD PATRA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	POLASARA PS /119 /1991 () //

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12	BLAPL/0007566/2021	BISWANATH SAHANI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BALUGAON P.S. /12 /2021 () //
13	BLAPL/0007567/2021	BISWAJIT TARAFDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /73 /2020 () //
14	BLAPL/0007568/2021	MUSTAK @ MD. MUSTAK VS STATE OF ODISHA	JAGANNATH KAMILA VS	JODA /30 /2021 () //
15	BLAPL/0007569/2021	PRAKASH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /263 /2021 () //
16	BLAPL/0007570/2021	BHAGABAN NATH VS STATE OF ODISHA	GANESWAR BEHERA VS	SORO /237 /2021 () //
17	BLAPL/0007571/2021	PINKU BARIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	RAIRAKHOL /129 /2021 () //
18	BLAPL/0007572/2021	AJIT RAULO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /302 /2020 () //
19	BLAPL/0007573/2021	IBRAHIM KHAN @ LALU VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /183 /2021 () //
20	BLAPL/0007574/2021	SUKRA ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDIPOSHP S /64 /2017 () //
21	BLAPL/0007575/2021	DEEPAK KUMAR MANDAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /173 /2014 () //
22	BLAPL/0007576/2021	ANADI MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /139 /2021 () //
23	BLAPL/0007577/2021	PADMANABHA MEHER	ASHIS KUMAR MISHRA	BELPARA /157 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007578/2021	BULU@ BALAKRUSHNA BARADA	SHYAM SUNDAR CHHUALSINGH	SARANAKUL /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007579/2021	PRATAP KUMAR PRADHAN	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007580/2021	DAYALU NAYAK	PRASANTA KUMAR SAHOO	KUNDRA /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007581/2021	KANHU CHARAN SAMAL	ANIRUDHA DAS	KABISURYANAGAR (KODALA) /325 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007582/2021	DHANAPATI PANGI	AMULYA RATNA PANDA	JEYPORE SADAR /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007583/2021	DIPU@ KARTIK BARIK	JAYANTA KUMAR MAJHI	KHANTAPADA /179 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007584/2021	NIRMAL PRADHAN	ARIJEET MISHRA	BANTALA /255 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007585/2021	KUMUD MAHARANA@ KUMUDA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /152 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007586/2021	RAJU KHILLA	PRASANTA KUMAR NANDA	CHITRAKONDA /87 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007587/2021	MANOJ KUMBHAR	DURLLABHA RANJAN MISHRA	MUDANPUR RAMPUR /138 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007588/2021	DILLIP KUMAR DIGAL	AMULYA RATNA PANDA	KHURDA MODEL /264 /2021
		VS	VS	()

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35	BLAPL/0007589/2021	STATE OF ODISHA PADMANAV SAMANTRAY VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /28 /2021 ()
36	BLAPL/0007590/2021	STATE OF ODISHA(VIG.) BHARAT KUMAR MAHARANA VS	ANIRUDHA DAS VS	// / /0 ()
37	BLAPL/0007591/2021	STATE OF ODISHA MEGHANAD NAIK VS	NIROD KUMAR SAHU VS	// DHARAMGARH /111 /2017 ()
38	BLAPL/0007592/2021	STATE OF ODISHA ULLASH CHANDRA PRADHAN VS	SMRUTI RANJAN MOHAPATRA VS	// MAHANGA /173 /2021 ()
39	BLAPL/0007593/2021	STATE OF ODISHA PRABIN SISHA@ SADAB BURI VS	PRASANTA KUMAR NANDA VS	// / /0 ()
40	BLAPL/0007594/2021	STATE OF ODISHA SANKAR PRASAD SONY VS	NIHAR RANJAN SAHOO VS	// MUDULIPODA /64 /2019 ()
41	BLAPL/0007595/2021	STATE OF ODISHA KRUSHNA GOLARY VS	TUKUNA KUMAR MISHRA VS	// B.SINGHPUR /87 /2021 ()
42	BLAPL/0007596/2021	STATE OF ODISHA ANU SAMAL VS	SAMARENDRA MOHANTY VS	// CUTTACK SADAR /146 /2017 ()
43	BLAPL/0007597/2021	STATE OF ODISHA MANIBHADRA SAMAL VS	BHABANI SHANKAR DAS PARIDA VS	// / /0 ()
44	BLAPL/0007598/2021	STATE OF ODISHA HARIBOLA MOHAPATRA VS	DEVASHIS PANDA VS	// PIPLI /177 /2021 ()
45	BLAPL/0007599/2021	STATE OF ODISHA MANTU DIGAL VS STATE OF ODISHA	P. CHANDRA SEJPADA VS	// PHIRINGIA /70 /2021 () //

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46	BLAPL/0007600/2021	PRITAM SAIMAN BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /285 /2021 () //
47	BLAPL/0007601/2021	DAKTARA GOCHHAYAT VS STATE OF ODISHA	H.N.TRIPATHY VS	ANGUL SADAR PS /402 /2021 () //
48	BLAPL/0007602/2021	ANANTA NARAYAN PATNAYAK @ ANANTA VS STATE OF ODISHA	P.K.OTTRAWA YA SAHOO VS	ASKA /329 /2021 () //
49	BLAPL/0007603/2021	BIDYADHAR JENA VS STATE OF ODISHA	H.S.MISHRA VS	BALASORE VIGILANCE /14 /2021 () //
50	BLAPL/0007604/2021	JADUPATI MEHER VS STATE OF ODISHA	SUSANTA KUMAR JOSHI VS	KANTABANJI /176 /2021 () //
51	BLAPL/0007605/2021	SAJAHAN MANDAL VS STATE OF ODISHA	ABHISHEK MOHANTY VS	G.R.P.S. /34 /2021 () //
52	BLAPL/0007606/2021	HARISH JAISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 () //
53	BLAPL/0007607/2021	JAYARAM ADA@ BIKI VS STATE OF ODISHA	R.N.BISWAL VS	KESINGA /236 /2021 () //
54	BLAPL/0007608/2021	VIJAYA KUMAR VS STATE OF ODISHA	JAGANNATH KAMILA VS	BISSAMCUTTACK /29 /2021 () //
55	BLAPL/0007609/2021	BABURI @ PRAFULLA MALIK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TIHIDI /385 /2019 () //
56	BLAPL/0007610/2021	PADLAM BEHERA VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /181 /2021 () //
57	BLAPL/0007611/2021	DILLIP KUMAR NAYAK	AMULYA PRASAD NAYAK	BADAGODA P.S. /239 /2020

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000215/2021	BAILOCHAN BHUYAN	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000216/2021	KOTNI RAJA RAO PATRA	ARIJEET MISHRA	//
		VS	VS	0
		KURI DOLAI		//
60	CMAPL/0000217/2021	KISHUN MAJHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		HEMENDRA MAJHI		//
61	CMAPL/0000218/2021	RAMA DEI	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMP/0000461/2021	RAGHUNATH PATNAIK	DEBAJYOTI CHATTERJEE	//
		VS	VS	0
		KASINATH PATNAIK		//
63	CMP/0000462/2021	LAXMAN KUMAR SAHOO	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		RAMA CHANDRA SAHOO		//
64	CMP/0000463/2021	AMIYA KUMAR PANI	PRATIK DASH	//
		VS	VS	0
		KALPATARU MAHALIK		//
65	CMP/0000464/2021	SANJUKTA MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
		MANGULI NAYAK		//
66	CONTC/0005274/2021	PRATYUSA KUMAR DAS	LAXMI KANTA MOHANTY	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
67	CONTC/0005275/2021	ADITI MOHAPATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA,IAS		//
68	CONTC/0005276/2021	PRABINA KUMAR PATRA	LAXMI KANTA MOHANTY	//
		VS	VS	0

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69	CONTC/0005277/2021	SATYABRATA SAHU, IAS L.NARASINGHA RAO VS	ADV. VS	// // 0
70	CONTC/0005278/2021	DR.K.C.SAHOO,PRINCIPAL C.M.D,E.C.RAILWAY RAJ KUMAR YADAV VS	KALINGA KESHARI MOHAPATRA VS	// // 0
71	CONTC/0005279/2021	NIKHIL PAVAN KALYAN,IAS SATYABHAMA ROUT VS	SANJAY KUMAR SAMANTARAY VS	// // 0
72	CONTC/0005280/2021	BHABANI SHANKAR CHAYANI,OAS(SAG) DIPTIMAYEE DAS VS	AJIT KUMAR MOHANTY VS	// // 0
73	CONTC/0005281/2021	SATYABRAT SAHU, IAS SANTOSH KUMAR SAHU VS	ADV VS	// // 0
74	CONTC/0005282/2021	SATYABRATA SAHU, IAS SASHIKANTA ROUT VS	ADV VS	// // 0
75	CONTC/0005283/2021	SATYABRATA SAHU, COMMNR CUM SECY., S AND ME DEPT. KRUSHNA CH.MOHANTY VS	ADV VS	// // 0
76	CONTC/0005284/2021	RAJIB KUMAR, MANAGING DIRECTOR, O.F.D.C ASIT KUMAR MOHANTY VS	ADV VS	// // 0
77	CONTC/0005285/2021	SUSANTA KU.BARIK, REGISTRAR, COOPERATIVE SOCIETIES.ES PRAVATI MOHAPATRA VS	ADV. VS	// // 0
78	CONTC/0005286/2021	UMA SANKAR DAS,D.C.P,BHUBANESWAR KURASAKATLA SANDEEP KUMAR VS	ADV VS	// // 0
79	CONTC/0005287/2021	ARUN BOTHRA, IPS RAJESH KUMAR AGARWALA VS	ADV VS	// // 0
		SURESH CHANDRA MOHAPATRA, IAS		//

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80	CONTC/0005288/2021	BHAGIRATHI SWAIN VS VISHAL DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// ()
81	CONTC/0005289/2021	SADANANDA SAHOO VS SANJEEV CHOPRA, IAS	ADV VS	// ()
82	CONTC/0005290/2021	SURAVI DAS VS SATYABRATA SAHU,IAS	ADV. VS	// ()
83	CONTC/0005291/2021	NARAYAN PANDA VS KAMAL LOCHAN MOHANTY, EXEC ENGNR, NESCO UTILITY TPCODL	PRAVASH CH.JENA VS	// ()
84	CRLA/0000451/2021	TRINATH SAHU VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// ()/
85	CRLA/0000452/2021	NABIN KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINAPALI /124 /2021 ()
86	CRLA/0000453/2021	GOPAL DAS @ BHOI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	BARANGA /81 /2016 ()
87	CRLA/0000454/2021	LAKSHYAPATI NAIK VS STATE OF ODISHA	J.N.PANDA VS	DHARAMGARH /24 /2021 ()
88	CRLA/0000455/2021	DHANESWAR MURMU @ DHANA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	GHASIPURA /192 /2019 ()
89	CRLA/0000456/2021	CHEMTU@ SACHIDANANDA PATRA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	KANJIPANI /9 /2017 ()
90	CRLMA/0000201/2021	SATYANANDA PATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	MALGODOWN /127 /2021 ()
91	CRLMC/0001501/2021	BIMBADHAR SWAIN	TARA PRASAD MOHAPATRA	PURI TOWN /153 /1994

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		VS	VS	()
92	CRLMC/0001502/2021	STATE OF ODISHA BALARAM SENAPATI	PRIYA RANJAN SINGH	// BALIMI /19 /2019
		VS	VS	()
93	CRLMC/0001503/2021	STATE OF ODISHA STATE OF ODISHA	A.G.A.	// / /0
		VS	VS	()
94	CRLMC/0001504/2021	KARTIKA MANGARAJ SANDEEP KUMAR SAHU	TAPAS KUMAR ACHARYA	CRREV/0000010/2019 BAIDYANATHPUR /33 /2004
		VS	VS	()
95	CRLMC/0001505/2021	STATE OF ODISHA A.SHYAM PRADHAN	TAPAS KUMAR ACHARYA	// KHALLIKOTE /93 /1992
		VS	VS	()
96	CRLMC/0001506/2021	STATE OF ODISHA DEBENDRANATH BAGHSINGH	PRASANTA KUMAR SAHOO	// / /0
		VS	VS	()
97	CRLMC/0001507/2021	GOKUL CHANDRA DAS ABANI KUMAR SAHU	ASHOK KUMAR SETHI	// DARINGBADI /106 /2020
		VS	VS	()
98	CRLMC/0001508/2021	STATE OF ODISHA CHITTA RANJAN BEHERA	BIBHU PRASAD DAS	// CUTTACK VIGILANCE /4 /2021
		VS	VS	()
99	CRLMC/0001509/2021	STATE OF ODISHA(VIG.) JIBAN KRUSHNA BEURA @ DIPA	AJIT CH MOHAPATRA	// MADHUPATNA /153 /2020
		VS	VS	()
100	CRLMC/0001510/2021	DEPUTY COMMISSIONER OF POLICE,CUTTACK AZAD ALI MALLICK	NIRAJ KUMAR SETHI	// KASINAGAR /49 /2020
		VS	VS	()
101	CRLMC/0001511/2021	STATE OF ODISHA KHIROD CHANDRA DASH	SANGITA MOHANTY	// SALIPUR /311 /1994
		VS	VS	()
102	CRLMC/0001512/2021	STATE OF ODISHA PRAMOD PARIDA @ PRAMOD KUMAR PARIDA	B.S.PANIGRAHI	// MANCHESWAR P.S. /10 /2014
		VS	VS	()

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103	CRLMC/0001513/2021	STATE OF ODISHA SANDEEP SINGH KAKKAD VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /209 /2000 ()
104	CRLMC/0001514/2021	STATE OF ODISHA KOTNI BHASKAR RAO@BHASKAR RAO VS	DEVASHIS PANDA VS	// RAYAGADA TOWN /384 /2019 ()
105	CRLMC/0001515/2021	STATE OF ODISHA ANANDA SAHOO VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /196 /2015 ()
106	CRLMC/0001516/2021	STATE OF ODISHA TITU BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /147 /2010 ()
107	CRLMC/0001517/2021	STATE OF ODISHA SUBASH CHANDRA SETHI VS	NITYANANDA BEHURIA VS	// / /0 ()
108	CRLMC/0001518/2021	STATE OF ODISHA DEEPAK KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	// BUGUDA /303 /2019 ()
109	CRLMC/0001519/2021	STATE OF ODISHA MANOJ PRADHAN VS	JYOTIRMAYA SAHOO VS	// BUGUDA /231 /2018 ()
110	CRLMP/0001541/2021	STATE OF ODISHA SRICHANDAN DAS VS	KSHIROD KUMAR ROUT VS	// / /0 ()
111	CRLMP/0001542/2021	STATE OF ODISHA KAMDEV PRADHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
112	CRLMP/0001543/2021	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	KRUSHNA CHANDRA RATHA VS	// / /0 ()
113	CRLMP/0001544/2021	STATE OF ODISHA SEEMA SARALA MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// / /0 () //

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114	CRLMP/0001545/2021	SUGYANI KUMARI SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 0 //
115	CRLMP/0001546/2021	MATA BAI VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 0 //
116	CRLMP/0001547/2021	JYOTIRANJAN RAJARM PANDA VS STATE OF ODISHA	SUSANT KUMAR BARAL VS	//0 0 //
117	CRLMP/0001548/2021	ARUN SHARMA VS STATE OF ODISHA	ABHISHEK DASH VS	//0 0 //
118	CRLREV/0000320/2021	BISWAMBARA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2021 0 //
119	CRLREV/0000321/2021	PRABIN RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 0 //
120	CRLREV/0000322/2021	RANJIT@ RAMJEE BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /167 /2009 0 //
121	CRLREV/0000323/2021	RINKI SAHU VS DEEPAN KUMAR MAHANA	SUSHANTA KUMAR PRADHAN VS	//0 0 //
122	FAO/0000183/2021	THE DIVISIOAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS HARI NAYAK	ASPARAN SINGH VS	// 0 //
123	FAO/0000184/2021	LEGAL MANAGER,M/S.SHRIRAM GENERAL INSURANCE CO. LTD. VS PRAMOD SETHI	SIRRIANUJ VS	// 0 //
124	FAO/0000185/2021	SURESH CHANDRA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
125	JCRLA/0000032/2021	KASIA@SIDHANTA PALEI	ADV.	ANGUL TOWN /181 /2017

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		VS	VS	DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul *)
126	JCRLA/0000033/2021	STATE OF ODISHA UDAYA GADTIA	ADV.	CT/0000159/2017 ANGUL TOWN /588 /2017
		VS	VS	DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul *)
127	MACA/0000318/2021	STATE OF ODISHA M/S.NATIONAL INSURANCE COMPANY LTD.	B.N.UDGATA	//
		VS	VS	0
128	MACA/0000319/2021	MIHIR KANTA PRADHAN DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED.		//
		VS	VS	0
129	RSA/0000094/2021	SHARMILA DEVI SHANKARSAN SAHAY	DILLIP KUMAR PRADHAN	//
		VS	VS	0
130	RSA/0000095/2021	URMILA SAHAY ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS (A.S.C.)	//
		VS	VS	0
131	RVWPET/0000165/2021	ANIL KUMAR KUNDA SATI PRADHAN	SUKANTA KUMAR SAHOO	//
		VS	VS	0
132	TRP(C)/0000265/2021	RASHMITA SWAIN MITALI MOHANTY	GANESH PRASAD SAMAL	//
		VS	VS	0
133	TRP(C)/0000266/2021	SACHIDANANDA SWAIN BISHNUPRIYA BISWAL	BHABANI SANKAR DAS	//
		VS	VS	0
134	TRP(C)/0000267/2021	RASHMI RANJAN DAS SNIGDHA MOHARANA	SADAYA LAXMI PATNAIK	//
		VS	VS	0
135	TRP(C)/0000268/2021	SUBASISHA MOHARANA HEMAGINI MALIK	PANCHANAN PANIGRAHI	//
		VS	VS	0
136	TRP(C)/0000269/2021	GOKULANANDA MALIK SNEHALATA PANDA	RAJU KUMAR SATAPATHY	//
		VS	VS	0

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137	WA/0000695/2021	AKHSYA KUMAR PANDA NILAKANTHA MISHRA VS STATE OF ODISHA	B.S.MISHRA VS	// // 0 //
138	WA/0000696/2021	RAMA CHANDRA PARIDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
139	WA/0000697/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS ANIL KUMAR PATRA	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL) VS	// 0 //
140	WA/0000698/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS AJIT KUMAR SENAPATI	SAILAZA NANDAN DAS(A.S.C) VS	// 0 //
141	WA/0000699/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS RABINDRA NATH ROUT	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL) VS	// 0 //
142	WA/0000700/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS GAYASUR MARANDI	SAILZA NANDAN DAS(A.S.C) VS	// 0 //
143	WA/0000701/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS ANIL KUMAR KUNDA	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
144	WA/0000702/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS PRAMOD KUMAR BARIK	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
145	WA/0000703/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION VS SURENDRA KUMAR SAHOO	SAMIR KUMAR MISHRA VS	// 0 //
146	WA/0000704/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION VS SAMIR @ SAMAR KUMAR JAGADEV	SAMIR KUMAR MISHRA VS	// 0 //
147	WA/0000705/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION VS PRAVAKAR SAHOO	SAMIR KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WA/0000706/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION VS SITANSU SEKHAR PATTANAYAK	SAMIR KUMAR MISHRA VS	// 0 //
149	WP(C)/0027077/2021	HEMALATA PAIL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
150	WP(C)/0027078/2021	DEBENDRA NATH MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
151	WP(C)/0027079/2021	ARJUN KUMAR HOTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
152	WP(C)/0027080/2021	DAYANIDHI NAIK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
153	WP(C)/0027081/2021	SRIKANTA KUMAR MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
154	WP(C)/0027082/2021	KULAMANI ARUK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
155	WP(C)/0027083/2021	DHIRENDRA KUMAR BEURIA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
156	WP(C)/0027084/2021	NARASINGH PRADHAN @ NARASIMHA PRADHAN VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
157	WP(C)/0027085/2021	NILACHAL TRIPATHY VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
158	WP(C)/0027086/2021	ANIL KUMAR TANDI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
159	WP(C)/0027087/2021	REKHA BAG	PRANAB KUMAR SAMANTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0027088/2021	JAGABANDHU MISHRA	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0027089/2021	SANTIDEEPA MALLIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0027090/2021	NITISH KUMAR HARICHANDAN	KAPILA CHARAN NAYAK	//
		VS	VS	0
		R.T.O.,BBSR II		//
163	WP(C)/0027091/2021	BUDHIRAM BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0027092/2021	TRINATH JENA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
165	WP(C)/0027093/2021	NITISH KUMAR HARICHANDAN	KAPILA CHARAN NAYAK	//
		VS	VS	0
		R.T.O.,BBSR		//
166	WP(C)/0027094/2021	BIBHISAN MEHER	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027095/2021	ANANDA PUJHARI	ASWINI KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0027096/2021	JYOTIRMAYEE PODH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0027097/2021	CHANDRA SEKHAR MISHRA	MRITUNJAY BANERJEE	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0027098/2021	RAJESH KUMAR PANDA	SATYABRATA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0027099/2021	STATE OF ODISHA PRADIP KUMAR PADHI VS	SUSHANTA KUMAR JOSHI VS	// // 0
172	WP(C)/0027100/2021	STATE OF ODISHA CHITALO DEGREE MAHAVIDYALAYA VS	KSHIROD KUMAR ROUT VS	// // 0
173	WP(C)/0027101/2021	STATE OF ODISHA BASANTI BALA VS	SUBHENDU KUMAR NAYAK VS	// // 0
174	WP(C)/0027102/2021	THE COMMNR. LR AND S, ODISHA PREMALATA SAHOO VS	SUBHENDU KUMAR NAYAK VS	// // 0
175	WP(C)/0027103/2021	THE COMMNR. LR AND S, ODISHA SULI DEI VS	SUBHENDU KUMAR NAYAK VS	// // 0
176	WP(C)/0027104/2021	THE COMMNR.,LR AND S,ODISHA AJAY KUMAR MOHANTY VS	PRAKASH K.MISHRA VS	// // 0
177	WP(C)/0027105/2021	STATE OF ODISHA BASISTHA KUMAR MALLICK VS	SUVENDU KUMAR BISWAL VS	// // 0
178	WP(C)/0027106/2021	COMMNR.,CONSOLIDATION,KENDRAPARA SRIBAS JENA VS	PRAKASH K.MISHRA VS	// // 0
179	WP(C)/0027107/2021	RM, RBI, BBSR RABI NARAYAN PANDA VS	PANCHANAN PANIGRAHI VS	// // 0
180	WP(C)/0027108/2021	THE ARBITRATOR CUM COLLECTOR,DHENKANAL SHAMS AFROZ VS	PRAKASH K.MISHRA VS	// // 0
181	WP(C)/0027109/2021	RM, RBI, BBSR RANJAN PANDA VS	PANCHANAN PANIGRAHI VS	// // 0
		THE ARBITRATOR CUM COLLECTOR,DHENKANAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0027110/2021	ASIT KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
183	WP(C)/0027111/2021	RINKI MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
184	WP(C)/0027112/2021	RANJAN KUMAR MISHRA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
185	WP(C)/0027113/2021	ARATI PATRA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
186	WP(C)/0027114/2021	RADHAKANTA BHOI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
187	WP(C)/0027115/2021	BIJAY KUMAR JENA VS COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ULLASH CH.MOHANTY VS	// 0 //
188	WP(C)/0027116/2021	SAROJ KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
189	WP(C)/0027117/2021	SK.NISHAR AHMED @ NISAR AHMED VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
190	WP(C)/0027118/2021	CHITTARANJAN HOTA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
191	WP(C)/0027119/2021	KRUPASINDHU SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
192	WP(C)/0027120/2021	E.RAM MURTY RAO VS THE SECY.CUM COMMNR., R AND DM DEPT., ODISHA	ULLASH CH.MOHANTY VS	// 0 //
193	WP(C)/0027121/2021	DHARANIDHAR MALLICK	NIRMAL RANJAN ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0027122/2021	DEBENDRANATH BAGHSINGH	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		GOKUL CHANDRA DAS		//
195	WP(C)/0027123/2021	BINAYA KUMAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027124/2021	SANTOSH KUMAR SWAIN	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0027125/2021	SUDHAKAR SAHOO	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0027126/2021	BIDYADHAR PATRA	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027127/2021	ASWINI KUMAR KHUNTIA	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0027128/2021	ASHOK KUMAR DHAL	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0027129/2021	PRASANNA KUMAR MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027130/2021	BRAJABANDHU SAHU	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0027131/2021	DASAMI SINGHDEO @ DASMI SINGHDEO	BYOMOKESH SAHOO	//
		VS	VS	0
		JOINT COMMNR. S AND C, SAMBALPUR		//
204	WP(C)/0027132/2021	ASHOK KUMAR BEHERA	JAYANTA KUMAR MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0027133/2021	STATE OF ODISHA BASANTI DEI VS	B.DASH VS	// // 0
206	WP(C)/0027134/2021	RABINARAYAN DAS SANTOSH KUMAR NAIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
207	WP(C)/0027135/2021	STATE OF ODISHA BHOLANATH PARIDA VS	KISHORE CHANDRA RAJGURUMOHAPATRA VS	// // 0
208	WP(C)/0027136/2021	THE DG, CRPF, NEW DELHI SATYABATI HARIPAL VS	RANJIT SAMAL VS	// // 0
209	WP(C)/0027137/2021	STATE OF ODISHA RANJAN KUMAR BEHERA VS	RANJIT SAMAL VS	// // 0
210	WP(C)/0027138/2021	STATE OF ODISHA JAYARAM NAIK VS	RANJIT SAMAL VS	// // 0
211	WP(C)/0027139/2021	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	RANJIT SAMAL VS	// // 0
212	WP(C)/0027140/2021	STATE OF ODISHA MANGALU MUNDACHULIA VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0027141/2021	STATE OF ODISHA NILAMBAR BHUE VS	RANJIT SAMAL VS	// // 0
214	WP(C)/0027142/2021	STATE OF ODISHA CHITTABODH BISWAL VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0027143/2021	STATE OF ODISHA SOMNATH BOITAI VS STATE OF ODISHA	S.K.SANGANERIA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027144/2021	SUJATA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0027145/2021	MEERA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
218	WP(C)/0027146/2021	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
219	WP(C)/0027147/2021	M/S HEXA STEEL AND POWER LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
220	WP(C)/0027148/2021	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
221	WP(C)/0027149/2021	SANKARSHAN SAMANTARAY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
222	WP(C)/0027150/2021	M/S HEXA STEEL AND POWER LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
223	WP(C)/0027151/2021	AMULYA KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
224	WP(C)/0027152/2021	BIDYADHAR MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
225	WP(C)/0027153/2021	M/S BAJRANG STEEL AND ALLOYS LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
226	WP(C)/0027154/2021	PARAMANANDA NAYAK VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
227	WP(C)/0027155/2021	MAMATA BEHERA	JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027156/2021	SRIKANTA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027157/2021	M/S BAJRANG STEEL AND ALLOYS LTD.	KARTIK KURMY	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0027158/2021	KISHORE CHANDRA SATAPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0027159/2021	NALINI MALIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027160/2021	BAIDEHI BEHERA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027161/2021	ABHAYA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027162/2021	ANJAN KUMAR PATTNAIK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027163/2021	SUNDARAM FINANCE LTD.	NALINI KANTA DASH	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK		//
236	WP(C)/0027164/2021	BHASKAR DASH	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027165/2021	SK JAVED AKTAR	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
238	WP(C)/0027166/2021	RABINARAYAN SUBUDHI	MANORANJAN MUDULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0027167/2021	STATE OF ODISHA DASARATHA MAHANTA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// // 0 //
240	WP(C)/0027168/2021	SANTOSHINI BHUYAN VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
241	WP(C)/0027169/2021	GOUTAM SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
242	WP(C)/0027170/2021	BAIKUNTHA JENA VS R.T.O, KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
243	WP(C)/0027171/2021	KISHORE CHANDRA DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
244	WP(C)/0027172/2021	BASANTA KUMAR DAS VS STATE OF ODISHA	RSHMI KANTA ACHARYA VS	// 0 //
245	WP(C)/0027173/2021	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
246	WP(C)/0027174/2021	SUNIL KUMAR JENA VS R.T.O, SUNDRAGARH	SITANSU MOHAN SINGH VS	// 0 //
247	WP(C)/0027175/2021	N.CHANDRASEKHARA REDDY VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
248	WP(C)/0027176/2021	MIRACLE BEHERA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
249	WP(C)/0027177/2021	MADHUSMITA NANDA @ KAR VS SATISH KUMAR NANDA	PADMANAVA JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0027178/2021	MANINDRA KUMAR KUANAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	WP(C)/0027179/2021	FANINDRA KUMAR CHOUDHURY VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
252	WP(C)/0027180/2021	MAHADEB BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
253	WP(C)/0027181/2021	BARPALI BANIKA SANGHA VS UNION OF INDIA	UMA CHARAN MISHRA VS	// 0 //
254	WP(C)/0027182/2021	BELALSINGH GOND VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
255	WP(C)/0027183/2021	MRUTYUNJAYA MISHRA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
256	WP(C)/0027184/2021	M/S VISHAL FERRO ALLOYS PVT. LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
257	WP(C)/0027185/2021	RAMESH CHANDRA DASH VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
258	WP(C)/0027186/2021	SURAJ PADHAN VS THE DIRECTOR,ECONOMICS AND STATISTICS,ODISHA	DINESH KUMAR PANDA VS	// 0 //
259	WP(C)/0027187/2021	M/S VISHAL FERRO ALLOYS PVT. LTD. VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
260	WP(C)/0027188/2021	NARAYAN MALLICK VS CHIEF MANAGER,ODISHA GRAMYA BANK,CUTTACK	RAVI SHANKAR SAMAL VS	// 0 //
261	WP(C)/0027189/2021	JAGANNATH SETHI	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027190/2021	PRASANTA KUMAR MALLICK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027191/2021	GOBINDA MOHAN BEHERA	ARIJEET MISHRA	//
		VS	VS	0
		MINAKSHI BEHERA		//
264	WP(C)/0027192/2021	PURNA CHANDRA SAHOO	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0027193/2021	T.NRUSINGHA ROUT	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027194/2021	LAKSHMI GUPTA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR CUM DM, BALANGIR		//
267	WP(C)/0027195/2021	JHUNARANI PANDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027196/2021	BIPIN BEHARI GIRI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027197/2021	BIJAYANANDA DALABEHERA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027198/2021	RAMESH CHANDRA TRIPATHY	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027199/2021	SABITRI SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027200/2021	RABINARAYAN NATH	TUSHAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027201/2021	STATE OF ODISHA TARAKESWAR MAHAPATRA VS	TUSHAR KANTA NAYAK VS	// // 0
274	WP(C)/0027202/2021	STATE OF ODISHA MADHUSUDAN BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
275	WP(C)/0027203/2021	STATE OF ODISHA SUDARSAN GHADAI VS	TUSHAR KANTA NAYAK VS	// // 0
276	WP(C)/0027204/2021	STATE OF ODISHA BISWANATH SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
277	WP(C)/0027205/2021	STATE OF ODISHA HARI NARAYAN PATRA VS	TUSHAR KANTA NAYAK VS	// // 0
278	WP(C)/0027206/2021	STATE OF ODISHA PRAMOD KUMAR ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
279	WP(C)/0027207/2021	STATE OF ODISHA MANAS KUMAR DEY VS	TUSHAR KANTA NAYAK VS	// // 0
280	WP(C)/0027208/2021	STATE OF ODISHA SARAT CHANDRA PANIGRAHI VS	TUSHAR KANTA NAYAK VS	// // 0
281	WP(C)/0027209/2021	STATE OF ODISHA KISHORE CHANDRA JENA VS	TUSHAR KANTA NAYAK VS	// // 0
282	WP(C)/0027210/2021	STATE OF ODISHA SRUJATI KRUSHNA BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
283	WP(C)/0027211/2021	STATE OF ODISHA UPENDRA KUMAR BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027212/2021	PRANAYA KUMAR SINGH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	WP(C)/0027213/2021	PRABHAT CHANDRA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
286	WP(C)/0027214/2021	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
287	WP(C)/0027215/2021	ABHIMANYU NAYAK VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
288	WP(C)/0027216/2021	SAKHA BHOI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
289	WP(C)/0027217/2021	RAMESH KUMAR ROUT VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
290	WP(C)/0027218/2021	PRASANNA KUMAR JENA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
291	WP(C)/0027219/2021	NILAMADHAB MISHRA VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
292	WP(C)/0027220/2021	MADHUSUDAN CHAKRA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
293	WP(C)/0027221/2021	LAXMIMANI HANSDAH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
294	WP(C)/0027222/2021	RAJKISHORE BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
295	WP(C)/0027223/2021	SIMANCHAL SATAPATHY	RABINDRA KUMAR PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
296	WP(C)/0027224/2021	COMMR. CUM SECY, S AND ME, BBSR PRAMOD KUMAR CHOUDHURY	GYANENDRA CHAITANYA	//
		VS	VS	0
297	WP(C)/0027225/2021	STATE OF ODISHA ABHIRAM MALLICK	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
298	WP(C)/0027226/2021	STATE OF ODISHA PRABHASINI SATAPATHY	KERESH KUMAR DASH	//
		VS	VS	0
299	WP(C)/0027227/2021	STATE OF ODISHA DURYODHAN MALLIK	BHARAT JALLI	//
		VS	VS	0
300	WP(C)/0027228/2021	THE CHEIF GENERAL MANAGER,SBI BIRANCHI BHUIAN	AMIT KUMAR SAA	//
		VS	VS	0
301	WP(C)/0027229/2021	STATE OF ODISHA NITYANANDA KHALI	B.DASH	//
		VS	VS	0
302	WP(C)/0027230/2021	STATE OF ODISHA RAMESH CHANDRA PADHI	RAKHI SIKDAR	//
		VS	VS	0
303	WP(C)/0027231/2021	THE VICE CHANCELLOR, OUAT NABA KISHOR MEHENA	GOKULANANDA SAHU	//
		VS	VS	0
304	WP(C)/0027232/2021	STATE OF ODISHA JAYAKRUSHNA PANDA	AMIT KUMAR SAA	//
		VS	VS	0
305	WP(C)/0027233/2021	STATE OF ODISHA CHANDAN KUMAR MOHAPATRA	AJAYA KUMAR MOHARANA	//
		VS	VS	0
306	WP(C)/0027234/2021	STATE OF ODISHA HRUDANANDA PATI	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027235/2021	STATE OF ODISHA M/S. GIRISH ENTERPRISES, VS	SANJEEV UDGATA VS	// // 0
308	WP(C)/0027236/2021	SUPT. CT AND GST, CENTRAL EXCISE, ROURKELA RANGE-II RANGE MAGUNI CHARAN MOHARANA VS	AVIJIT MISHRA VS	// // 0
309	WP(C)/0027237/2021	OUAT, ANSUMAN MOHAPATRA VS	BIPLAB P.B. BAHALI VS	// // 0
310	WP(C)/0027238/2021	STATE OF ODISHA RABI NARAYAN PATTANAYAK VS	RABINDRA KUMAR PATNAIK VS	// // 0
311	WP(C)/0027239/2021	COMMNR-CUM-SECY.,S AND ME DEPT.,ODISHA KINU CHHATRIA VS	PRADEEP KUMAR ROUT VS	// // 0
312	WP(C)/0027240/2021	STATE OF ODISHA SHESHADEB SAHU VS	PRADEEP KUMAR ROUT VS	// // 0
313	WP(C)/0027241/2021	STATE OF ODISHA JYOTISH RATEI VS	PRADEEP KUMAR ROUT VS	// // 0
314	WP(C)/0027242/2021	STATE OF ODISHA MAHIMA PODH VS	PRADEEP KUMAR ROUT VS	// // 0
315	WP(C)/0027243/2021	STATE OF ODISHA RAJENDRA PADHAN VS	PRADEEP KUMAR ROUT VS	// // 0
316	WP(C)/0027244/2021	STATE OF ODISHA BALIBANDHA SETH VS	PRADEEP KUMAR ROUT VS	// // 0
317	WP(C)/0027245/2021	STATE OF ODISHA HUMER JANI VS	PRADEEP KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027246/2021	GOKUL ROUT VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
319	WP(C)/0027247/2021	DULLABHA DHARUA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
320	WP(C)/0027248/2021	ASHIS MOHANTY VS CM AND AO, BANK OF INDIA, BBSR	GOPINATH MISHRA VS	// 0 //
321	WP(C)/0027249/2021	SANKHADHAR SETH VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
322	WP(C)/0027250/2021	PRABHAMAI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
323	WP(C)/0027251/2021	RABI SUNA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
324	WP(C)/0027252/2021	BORIGI RAMESH @ B. RAMESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
325	WP(C)/0027253/2021	DEBASIS TRIPATHY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
326	WP(C)/0027254/2021	SUBHANARAYAN PATTNAIK VS UTKAL GRAMEEN BANK,	KSHIRODA KUMAR ROUT VS	// 0 //
327	WP(C)/0027255/2021	JAGDISH CHANDRA TIWARI VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	// 0 //
328	WP(C)/0027256/2021	GOPAL CHANDRA SETHIA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
329	WP(C)/0027257/2021	GOUTAM KUMAR ROUT	AJAYA KUMAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027258/2021	ABHAYA KUMAR NAYAK	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		SUB REGISTRAR,BBSR		//
331	WP(C)/0027259/2021	SAKTI PRASAD PRADHAN	KSHIRODA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027260/2021	AJAY KUMAR NAIK	SIBAPRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027261/2021	ATINDRANATH DAS	JAYDEEP PAL	//
		VS	VS	0
		COLLECTOR, JAGATSINGHPUR		//
334	WP(C)/0027262/2021	TAPAN KUMAR MANDAL	MANAS RANJAN BADJENA	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0027263/2021	DRONACHARYA RANA	SIBAPRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027264/2021	PRAFULLA KUMAR NAYAK	BINODINI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027265/2021	SUDARSHAN BEHURA	LAKSHMAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027266/2021	PRASANNA KUMAR ROUL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027267/2021	BHASKAR CH. MALLICK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027268/2021	LIPIKA NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027269/2021	STATE OF ODISHA BHASKAR HARI TRIPATHY VS	SAMEER KUMAR DAS VS	// // 0
342	WP(C)/0027270/2021	STATE OF ODISHA BRAHMANANDA KAR VS	PRAKASH KUMAR BEHERA VS	// // 0
343	WP(C)/0027271/2021	STATE OF ODISHA MEGHANADA BEHERUK VS	JYOTI RANJAN KHUNTIA VS	// // 0
344	WP(C)/0027272/2021	STATE OF ODISHA SARAT CHANDRA BEHERA VS	PRAKASH KUMAR BEHERA VS	// // 0
345	WP(C)/0027273/2021	STATE OF ODISHA ARUNJYOTI PATTNAIK VS	SOU MENDRA PATTANAIAK VS	// // 0
346	WP(C)/0027274/2021	ODISHA GRAMYA BANK,BARAMUNDA BRANCH SAANKHYA EDUCATIONAL SOCIETY, VS	SATYANARAYAN MOHAPATRA VS	// // 0
347	WP(C)/0027275/2021	CHIEF MANAGER CUM AUTHORISED OFFICER, SBL, NILAMANI SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0
348	WP(C)/0027276/2021	STATE OF ODISHA MUNI MAHANANDIA@MUNI KHORA VS	TUKUNA KUMAR MISHRA VS	// // 0
349	WP(C)/0027277/2021	STATE OF ODISHA SOURENDRA SAHOO VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
350	WP(C)/0027278/2021	R .T .O SUNDERGARH SUBHAM KUMAR PATTNAIK VS	ASHOK KUMAR MISHRA VS	// // 0
351	WP(C)/0027279/2021	STATE OF ODISHA SUJATA DASH VS	PARSURAM PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0027280/2021	EMPLOYEES STATE INSURANCE CORPORATION VS M/S TRIMURTY RESTAURANT	AMARENDRA PRASAD RAY VS	// 0 //
353	WP(C)/0027281/2021	TARAMANI NAYAK VS PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT	PRASANNA KUMAR PATTANAYAK VS	// 0 //
354	WP(C)/0027282/2021	SIBA NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
355	WP(C)/0027283/2021	SHIBANANDA ROUT VS STATE OF ODISHA	S.P.MANGARAJ VS	// 0 //
356	WP(C)/0027284/2021	ANNAPURNA SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
357	WP(C)/0027285/2021	CHANDRACHUD DWIBEDY VS STATE OF ODISHA	D.B.DAS VS	// 0 //
358	WP(C)/0027286/2021	MOUJA SINGH VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
359	WP(C)/0027287/2021	SASMITA DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
360	WP(C)/0027288/2021	SUMI SINGH SAMBURAI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
361	WP(C)/0027289/2021	GOPABANDHU DASH VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
362	WP(C)/0027290/2021	GYANENDRA PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	WP(C)/0027291/2021	MANASIBALA SAHOO	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0027292/2021	RABINDRA KUMAR MAHALICK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0027293/2021	PRATIMA TAD	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0027294/2021	TITINA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0027295/2021	SULOCHANA JENA	SASWAT DAS	//
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0027296/2021	SANJIT HALDAR	KAUSHAL HUSSAIN	//
		VS	VS	()
		UTTAM HALDAR		//
369	ABLAPL/0011390/2021	KUNA DEHURY	BISHNUBRATA SINGH	BHUBAN /16 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0011391/2021	ASHOK PAIKARAY @ ASHOK PAKARAY	JYOTIRMAYA SAHOO	TANGI (KHURDA) /276 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0011392/2021	RABINDRA DAS	SARADA PRASAD DASH	SORO /81 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0011393/2021	SRIDHAR MOHAPATRA@ SUDHIR MAHAPATRA	SWADESH KUMAR DAS	BARGAON /149 /2014
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0011394/2021	ALEKH DAS@ ALEKH KUMAR DAS	SANTOSH KUMAR DWIVEDY	SORO /440 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0011395/2021	BISHIKA SWAIN	BISWARANJAN DALAI	CUTTACK SADAR /263 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0011396/2021	STATE OF ODISHA RABI NARAYAN SAHOO VS	SUBRAT KUMAR NAYAK 3 VS	// MOTANGA /162 /2021 ()
376	ABLAPL/0011397/2021	STATE OF ODISHA PRAFULLA KU PRADHAN VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /180 /2021 ()
377	ABLAPL/0011398/2021	STATE OF ODISHA SUBHAM KHATUA VS	SIDHARTHA DAS VS	// BOLANI /62 /2021 ()
378	ABLAPL/0011399/2021	STATE OF ODISHA BINAYAK BEHERA VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /402 /2021 ()
379	ABLAPL/0011400/2021	STATE OF ODISHA LINGARAJA GARADA@ CHOTU VS	JUGALA KISHORE PANDA VS	// SUNABEDA /136 /2021 ()
380	ABLAPL/0011401/2021	STATE OF ODISHA BHAGABAN SETHY VS	PRADEEP KUMAR DAS VS	// NANDIPADA /124 /2021 ()
381	ABLAPL/0011402/2021	STATE OF ODISHA SABITA BEHERA VS	PANCHANAN PANIGRAHI VS	// PARJANG /293 /2021 ()
382	ABLAPL/0011403/2021	STATE OF ODISHA RANJIT KUMAR BEHRA VS	TAPAS KUMAR ACHARYA VS	// RAMBHA (KHALLIKOTE) /254 /2021 ()
383	ABLAPL/0011404/2021	STATE OF ODISHA CHANDAN @ CHANDAN BHAGAT VS	UMAKANTA BARIK VS	// BARBIL /146 /2021 ()
384	ABLAPL/0011405/2021	STATE OF ODISHA JOGESWAR MANGARAJ VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /33 /2016 ()
385	ABLAPL/0011406/2021	STATE OF ODISHA BANAMALI KHAUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BELPARA /159 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0011407/2021	SADASIV MOHAPATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /261 /2020 () //
387	ABLAPL/0011408/2021	DEEPAK BISWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /358 /2021 () //
388	ABLAPL/0011409/2021	GURU PRASANNA BHOI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	barpalli /210 /2021 () //
389	ABLAPL/0011410/2021	SHAIKH ANSAR ALI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	TIRTOL /212 /2020 () //
390	ABLAPL/0011411/2021	KARTIKA NAIK@ KARTIKESWAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /198 /2021 () //
391	ABLAPL/0011412/2021	DHRUBA CHARAN MALLIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	RAJNAGAR /376 /2021 () //
392	ABLAPL/0011413/2021	CHAGALA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /255 /2020 () //
393	ABLAPL/0011414/2021	GURU PRASAD PATTNAIK@ GURU PATTANAIK VS STATE OF ODISHA	KUNIL PATTANAIK VS	BHARATPUR PS /294 /2021 () //
394	ABLAPL/0011415/2021	RAJAT KUMAR DALEI VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /310 /2021 () //
395	ABLAPL/0011416/2021	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /221 /2021 () //
396	ABLAPL/0011417/2021	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	P.K.SAMAL VS	NALCO /64 /2018 () //
397	ABLAPL/0011418/2021	MITU BEHERA	ASUTOSH TRIPATHY	ANGUL TOWN /437 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011419/2021	SUNIL KUMAR MOHAPATRA	ASUTOSH TRIPATHY	ANGUL TOWN /410 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011420/2021	KANHU CHARAN BARIK	JAJATI KISHORE MOHANTY	MANGALA BAG /205 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011421/2021	AJAYA BEHERA	BIPIN KUMAR NAYAK	ASTARANGA /138 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011422/2021	ANANTA BEHERA	SAPAN KUMAR LENKA	JAGATSINGPUR /238 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011423/2021	BABULA @ BIBEKANANDA SITARI	SITIKANT MISHRA	BAMBARI /96 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011424/2021	RATNAKAR SAHOO	SURENDRA KUMAR BISWAL	MADHUPATNA /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011425/2021	HARIPADA BERA	MANORANJAN MISHRA	MARINE PST TALCHUA /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011426/2021	JAWAHAR LAL NAYAK	JYOTIRMAYA SAHOO	EOW,BHUBANESWAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011427/2021	ANIA CHHUA @ ANANTA KHATUA	JAYANTA KUMAR MAJHI	BALASORE SADAR /259 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011428/2021	PUSPANJALI BARAL	SAMBEET PATTANAYAK	PIPLI /285 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011429/2021	KAILASH CHANDRA BARAL	SAMBEET PATTANAYAK	PIPLI /285 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011430/2021	STATE OF ODISHA SUKAMANI SAGADIA VS	SANTOSH KUMAR MOHANTY VS	// LATHOR /111 /2021 ()
410	ABLAPL/0011431/2021	STATE OF ODISHA KEDAR MAHANAND VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /154 /2021 ()
411	ABLAPL/0011432/2021	STATE OF ODISHA ATULYA SANDH VS	SANTOSH KUMAR MOHANTY VS	// LARAMBA /134 /2021 ()
412	ABLAPL/0011433/2021	STATE OF ODISHA MADHUSUDAN JENA VS	ARIJEET MISHRA VS	// KOREI /234 /2021 ()
413	ABLAPL/0011434/2021	STATE OF ODISHA BIBHUTI BHUSAN NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /249 /2021 ()
414	ABLAPL/0011435/2021	STATE OF ODISHA NILAMANI DAS @ MALICK VS	SATYANARAYAN MISHRA VS	// TIHIDI /331 /2017 ()
415	ABLAPL/0011436/2021	STATE OF ODISHA MIKU ALTIA VS	B.K.SAHOO VS	// ODAGAON /169 /2020 ()
416	ABLAPL/0011437/2021	STATE OF ODISHA RANJAN KU MALLICK VS	BIJAY SWAIN VS	// KHANDAGIRI P.S. /444 /2021 ()
417	ABLAPL/0011438/2021	STATE OF ODISHA SABYASACHI BISWAL VS	BIJAY SWAIN VS	// AIR FIELD P.S. /233 /2021 ()
418	ABLAPL/0011439/2021	STATE OF ODISHA BUNU @ BRUNDABAN BARIK VS	RAVISHANKAR SAMAL VS	// KUJANGA /270 /2021 ()
419	ABLAPL/0011440/2021	STATE OF ODISHA SANTANU PATRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// MUDANPUR RAMPUR /165 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0011441/2021	LANGA MAJHI@ LANGA PATAMAJHI VS STATE OF ODISHA	S.S.RAY 2 VS	CHANDRAPUR /45 /2020 () //
421	ABLAPL/0011442/2021	SRIKANTA DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /187 /2021 () //
422	ABLAPL/0011443/2021	SUKANTA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /180 /2021 () //
423	ABLAPL/0011444/2021	ASHOK KUMAR @ BHASKAR CHANDRA MUDJAN VS STATE OF ODISHA	MADEBA BEHERA VS	KESINGA /137 /2012 () //
424	ABLAPL/0011445/2021	AMINA SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BANAPUR P.S. /263 /2021 () //
425	ABLAPL/0011446/2021	MANAS BISWAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /114 /2014 () //
426	ABLAPL/0011447/2021	NARAYAN @ NAREN BAIDYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /135 /2021 () //
427	ABLAPL/0011448/2021	LAXMIDHAR BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	SORO /548 /2019 () //
428	ABLAPL/0011449/2021	PANKAJA JENA@ PINTU JENA VS STATE OF ODISHA	P.R.MISHRA VS	DHAMNAGAR /117 /2021 () //
429	ABLAPL/0011450/2021	SUBALA MAJHI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	HARABHANGA /44 /2021 () //
430	ABLAPL/0011451/2021	CHAND KHAN@ CHAND ALLI KHAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2019 () //
431	ABLAPL/0011452/2021	MAMI@ MAMATA SAHOO	ASIT KUMAR JENA	CHANDRASEKHARPUR /170 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0011453/2021	ALEKH JAGAT	PRAMODA KUMAR MISHRA	KEGAON /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0011454/2021	DHIREN KUMAR PANDA	TUKUNA KUMAR MISHRA	BADAGODA P.S. /287 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0011455/2021	MRUTYUNJAYA ACHARI@ JAYA	UMAKANTA TANDI	LINGARAJ P.S. /98 /2018
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0011456/2021	SRIKANTA BEHERA	JAYANTA KUMAR MAJHI	RUPSA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0011457/2021	DINABANDHU PATRA	DAYANANDA MOHAPATRA	NADANAKANAN P.S. /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0011458/2021	KABITA JENA	DAYANANDA MOHAPATRA	NADANAKANAN P.S. /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0011459/2021	LILU PANDA@ DUKHANASANA PANDA	BHABANI SHANKAR DASPARIDA	DUNGURIPALI /174 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0011460/2021	P.SANTOSH DORA@ T.SANTOSH DORA	ASHOK DAS	PATTAPUR (DIGAPAHANDI) /213 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0011461/2021	SUNIL BISWAL@ SUNIL KUMAR BISWAL	PRAMODA KUMAR MISHRA	PATTAMUNDAI /519 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0011462/2021	FULA SAMAL	PRAMODA KUMAR MISHRA	PATTAMUNDAI /485 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0011463/2021	DEBADUTA SWAIN @ BABUNI	CHIRANJAYA MOHANTY	AIRPORT /211 /2021
		VS	VS	()

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443	ABLAPL/0011464/2021	STATE OF ODISHA BIBEKANANDA ROUT VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /241 /2021 ()
444	ABLAPL/0011465/2021	STATE OF ODISHA AMAR @ AMRESH DAS VS	AMIT PRASAD BOSE VS	// NANDIPADA /118 /2021 ()
445	ABLAPL/0011466/2021	STATE OF ODISHA AKSHAY KUMAR BEHERA@ BALIA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /267 /2021 ()
446	ABLAPL/0011467/2021	STATE OF ODISHA SITU @ AJAY PRUSTY VS	M.R.KHATUA VS	// BAISINGA /199 /2021 ()
447	ABLAPL/0011468/2021	STATE OF ODISHA ANIL KU LENKA VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /145 /2021 ()
448	ABLAPL/0011469/2021	STATE OF ODISHA PRATAP CHANDRA DALEI@ PRATAP CHANDRA VS	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /20 /2020 ()
449	ABLAPL/0011470/2021	STATE OF ODISHA SULABHA BEHERA VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /462 /2021 ()
450	ABLAPL/0011471/2021	STATE OF ODISHA ABHIRAM PANDA VS	PRAMODA KUMAR MISHRA VS	// RAJNAGAR /292 /2021 ()
451	ABLAPL/0011472/2021	STATE OF ODISHA MAHESWAR BEHERA VS	TARA PRASAD MOHAPATRA VS	// MARINE PENTHAKATA /63 /2021 ()
452	ABLAPL/0011473/2021	STATE OF ODISHA SWAGAT SOURAV DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /171 /2021 ()
453	ABLAPL/0011474/2021	STATE OF ODISHA BHAGIRATHI BISWAL @ BHAGIRATH BISWA VS	TARA PRASAD MOHAPATRA VS	// UDALA /280 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0011475/2021	KHIRAD BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //
455	ABLAPL/0011476/2021	ANIL PARUA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	SONEPUR /218 /2021 () //
456	ABLAPL/0011477/2021	BIKASH SETHI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	PATTAMUNDAI /517 /2021 () //
457	ABLAPL/0011478/2021	MAKARDHWAJA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /173 /2019 () //
458	ABLAPL/0011479/2021	BHAGI NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /522 /2021 () //
459	ABLAPL/0011480/2021	GOREKHA BEMAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /149 /2021 () //
460	ABLAPL/0011481/2021	NRUPA KUMBHAR VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	TUREIKELA /150 /2021 () //
461	ABLAPL/0011482/2021	GUDIA SAHANI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CAPITAL P.S. /320 /2021 () //
462	ABLAPL/0011483/2021	JITENDRA KUMAR DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	BERHAMPUR TOWN /65 /2020 () //
463	ABLAPL/0011484/2021	BANTI@ BISWANATH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /96 /2021 () //
464	ABLAPL/0011485/2021	KUNIA BEHERA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	MAHANGA /92 /2021 () //
465	ABLAPL/0011486/2021	SOMANATH TAKRI	R.N.BISWAL	BOIPARIGUDA /102 /2021

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		VS	VS	()
466	ABLAPL/0011487/2021	STATE OF ODISHA PRADEEP KUMAR DAS	ABHAS MOHANTY	// BERHAMPUR /65 /2020
		VS	VS	()
467	ABLAPL/0011488/2021	STATE OF ODISHA UMAKANTA PRADHAN	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /180 /2021
		VS	VS	()
468	ABLAPL/0011489/2021	STATE OF ODISHA SANKAR LENKA	TARA PRASAD MOHAPATRA	// BASELI SAHI PS /145 /2021
		VS	VS	()
469	ABLAPL/0011490/2021	STATE OF ODISHA GANGADHAR GOCHHAYAT	BIJAYA KUMAR MALLICK	// NEMALO /122 /2020
		VS	VS	()
470	ABLAPL/0011491/2021	STATE OF ODISHA SUJIT GOCHHAYAT@ SANJAYA GOCHHAYAT	BIJAYA KUMAR MALLICK	// NEMALO /122 /2020
		VS	VS	()
471	ABLAPL/0011492/2021	STATE OF ODISHA PRADIP KUMAR PRADHAN	SIDHARTH PRASAD DAS	// MAHILA P.S.(BBSR) /106 /2021
		VS	VS	()
472	WPC(OA)/0000028/1995	STATE OF ODISHA RAMULU REDDY	K.C.MAHAPATRA	// //
		VS	VS	()
473	WPC(OA)/0000085/2001	STATE OF ODISHA SUNYABASI SUNDAR RAY	M/S BALARAM ROUT	// //
		VS	VS	()
474	WPC(OA)/0000370/2001	STATE OF ODISHA BIBEKANANDA BARIK	RAMAKANTA MOHANTY	// //
		VS	VS	()
475	WPC(OA)/0000404/2001	STATE OF ODISHA TIRJAK MOHANTY	RAMAKANTA SAHOO	// //
		VS	VS	()
476	WPC(OA)/0000435/2001	STATE OF ODISHA DR.UMASHANKAR MISHRA	SURYA NARAYAN PATTNAIK	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OA)/0000436/2001	STATE OF ODISHA PURNA CHANDRA DASH VS	SURYA KANTA PATTNAIK VS	// // 0
478	WPC(OA)/0000512/2001	STATE OF ODISHA RAMESH CHANDRA BHARIMALLA VS	M/S AJIT RATH VS	// // 0
479	WPC(OA)/0000514/2001	STATE OF ODISHA PRABIN KUMAR MOHANTY VS	M/S TAPAN KUMAR BISWAL VS	// // 0
480	WPC(OA)/0000532/2001	STATE OF ODISHA NILAMBAR BISOYI VS	M/S SHRI S.S .K SUBUDHI VS	// // 0
481	WPC(OA)/0000537/2001	STATE OF ODISHA SUNIL KUMAR BARUA VS	AJIT RATH VS	// // 0
482	WPC(OA)/0000561/2001	COMMISSIONER CUM SECY. TO THE GOVERNOR PREMRAJ SAI VS	M/S D.HOTA VS	// // 0
483	WPC(OA)/0000562/2001	STATE OF ODISHA KANHU RADHA KRISHNA BINARY VS	M/S S.S.K SUBUDHI VS	// // 0
484	WPC(OA)/0000568/2001	STATE OF ODISHA BRAJA KISHORE SAHOO VS	M/S SURYA NARAYN PATTNAIK VS	// // 0
485	WPC(OA)/0000572/2001	STATE OF ODISHA KHAGENDRA BISWAL VS	M/S S.N RAY VS	// // 0
486	WPC(OA)/0000574/2001	STATE OF ODISHA SIMANCHAL KUMAR PRASAD VS	M/S D . HOTA VS	// // 0
487	WPC(OA)/0000577/2001	STATE OF ODISHA SARAT CHANDRA PRAHARAJ VS	M/S PRASANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OA)/0000578/2001	SISIR KANTA PATTNAIK VS STATE OF ODISHA	M/S R.C SARANGI VS	// 0 //
489	WPC(OA)/0000580/2001	DILLIP KUMAR NAYAK VS STATE OF ODISHA	M/S SUKANTA KUMAR BISWAL VS	// 0 //
490	WPC(OA)/0000593/2001	K. ESWAR RAO VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
491	WPC(OA)/0000597/2001	KAILASH CHANDRA PATTNAIK VS STATE OF ODISHA	SATYA BRATA RATH VS	// 0 //
492	WPC(OA)/0000619/2001	SOVARANI MOHANTY VS STATE OF ODISHA	M/S BIBEKANANDA BHUYAN VS	// 0 //
493	WPC(OA)/0000650/2001	GOLAK BIHARI MOHANTY VS STATE OF ODISHA	PRASANT ROUSTRAY VS	// 0 //
494	WPC(OA)/0000687/2016	NAGENDRA PRASAD NAYAK VS STATE OF ODISHA	R.K.BISOI VS	// 0 //
495	WPC(OA)/0000980/2001	PITAMBAR SAHOO VS STATE OF ODISHA	M/S DILIP KUMAR TRIPATHY VS	// 0 //
496	WPC(OA)/0001038/2001	HIRANMAY BARDHAN VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
497	WPC(OA)/0001076/2001	CHITARANJAN SWAIN VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
498	WPC(OA)/0001191/2001	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	M/S R MISHRA VS	// 0 //
499	WPC(OA)/0001304/2001	PITABAS PRADHAN	M/S ANIL KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OA)/0001364/2001	SIBARAMA DASH	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OA)/0001464/2001	TARUN KUMAR PATNAIK	M/S RAJESWAR HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OA)/0001499/2001	LINGARAJ DAS	M/S M. P RATAP	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OA)/0001536/2001	GOBARDHAN SAHU	M/S RAMAKANTA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OA)/0001597/2001	M. SUDHAKAR PATNAIK	M/S ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OA)/0001624/2001	RABINARAYAN MISRA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OA)/0001662/2001	HEMALATA TRIPATHY	M/S BALRAM ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OA)/0001689/2001	GOLAK BIHARI MOHANTY	M/S PRASANT ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OA)/0001693/2001	TRILOCHAN SAHOO	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OA)/0001694/2001	SATCHIDANANDA TRIPATHY	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OA)/0001695/2001	ISWAR CHANDRA SAHOO	M/S AJIT RATH	//
		VS	VS	0

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511	WPC(OA)/0001696/2001	STATE OF ODISHA JHASA KETAN SAHOO VS	M/S AJIT RATH VS	// // 0
512	WPC(OA)/0001697/2001	STATE OF ODISHA KAILASH CHANDRA MISHRA VS	M/S AJIT RATH VS	// // 0
513	WPC(OA)/0001698/2001	STATE OF ODISHA RAMANARAYAN PANDA VS	M/S AJIT RATH VS	// // 0
514	WPC(OA)/0001699/2001	STATE OF ODISHA ARJUNA SAHU VS	M/S AJIT RATH VS	// // 0
515	WPC(OA)/0001732/2001	STATE OF ODISHA KANHU CHARAN MISHRA VS	M/S S.K. MISHRA VS	// // 0
516	WPC(OA)/0001733/2001	STATE OF ODISHA RAJENDRA PANDA VS	M/S J.K. KHUNTIA VS	// // 0
517	WPC(OA)/0001735/2001	STATE OF ODISHA BIDYADHAR BISWAL VS	BAGMISHRI NEELAMADHABA BRAHMA VS	// // 0
518	WPC(OA)/0001736/2001	STATE OF ODISHA BIDYADHAR BISWAL VS	BAGMISHRI NEELAMADHABA BRAHMA VS	// // 0
519	WPC(OA)/0001739/2001	STATE OF ODISHA BARENDRA NATH GIRI VS	ANIL KUMAR DAS VS	// // 0
520	WPC(OA)/0001760/2001	STATE OF ODISHA MANOJ KUMAR RATH VS	ASHOK PATTANAIAK VS	// // 0
521	WPC(OA)/0001762/2001	STATE OF ODISHA KAILASH BIHARI PANDEY VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OA)/0001775/2001	ALOK KUMAR DASH VS STATE OF ODISHA	DHARANIDHAR JENA VS	// 0 //
523	WPC(OA)/0001798/2001	SUBAS CHANDRA MAHAPATRA VS STATE OF ODISHA	BALARAM ROUT VS	// 0 //
524	WPC(OA)/0001807/2001	DEBENDRA KUMAR LENKA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
525	WPC(OA)/0001833/2001	SUKADEV PATRO VS STATE OF THE ODISHA	M/S NADITA PATRA VS	// 0 //
526	WPC(OA)/0001837/2001	PRAVAT KUMAR SETHI VS STATE OF ODISHA	M/S P.K DAS VS	// 0 //
527	WPC(OA)/0001838/2001	PURNANANDA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR DAS VS	// 0 //
528	WPC(OA)/0001849/2001	BAIKUNTHA DALEI VS STATE OF ODISHA	M/S INDRAMANI SAHOO VS	// 0 //
529	WPC(OA)/0001851/2001	DURGA CHARAN OJHA VS STATE MOF ODISHA	M/S AJIT RATH VS	// 0 //
530	WPC(OA)/0001860/2001	CHIRANJIBI SAHOO(SEBC) VS STATE OF ODISHA	M/S KAILASH CHANDRA KANUNGO VS	// 0 //
531	WPC(OA)/0001861/2001	NIRAKAR SETHY VS STATE OF ORISSA	M/S KAILASH CHANDRA KANUNGO VS	// 0 //
532	WPC(OA)/0001871/2001	BRAJA MOHAN BARIK VS STATE OF ODISHA	M/S AJIT RATH VS	// 0 //
533	WPC(OA)/0001914/2001	DWIJABAR SAHOO	M/S SURESH PRASAD MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
534	WPC(OA)/0001915/2001	ARJUNO BURADI,	M/S SURESH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
535	WPC(OA)/0001916/2001	SURESH CHANDRA CHOUDHURY	M/S SURESH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
536	WPC(OA)/0001917/2001	KALI CHARAN DAS	M/C SURESH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
537	WPC(OA)/0001944/2001	LAMBODAR MISHRA	M/S SUDHANSU MOHAN MIHSRA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OA)/0002283/1999	JUDHISTIR JENA	NIROJ KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OA)/0002294/1999	LOKANATH TRIPATHY	CHHAKEI BEHERA	//
		VS	VS	0
		STATEMENT OF ODISHA		//
540	WPC(OA)/0002407/1999	PRASANT KUMAR MOHANTY	SURYA NARAYAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OA)/0002708/1997	GOVINDA CHANDRA DAS	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0000978/2017	GADADHAR BARIK	S.K.JOSHI	//
		VS	VS	0
		COLLECTOR CUM DIST. MAGISTRATE		//
543	WPC(OAC)/0000984/2015	JITENDRA KUMAR SAMANTSINGHAR	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0001102/2017	SUSRI SANGITA SAHOO	SOUBHAGYA S. DAS	//
		VS	VS	0

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		STATE OF ODISHA		//
545	WPC(OAC)/0003024/2017	LATIKA SWAIN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
546	CONTC(CP)/0000001/2003	RADHAMOHAN MISHRA	M/S NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		DR SEBA MOHAPATRA,DIRECTOR HEALT SERVICE		//
547	CONTC(CP)/0000009/2010	PRAMODA CHANDRA DASH	D. HOTA	//
		VS	VS	0
		SURESH CHANDRA MAHAPATRA, COMM. CUM SEC. WATER RESOURCES DEPT.		//
548	CONTC(CP)/0000029/2002	SATYAPRIYA PATTNAIK	RAJESWAR HOTA	//
		VS	VS	0
		ARDHENDU SEKHAR SARANGLIAS, PRINCIPAL SECRETARY ,FOREST AND ENVIROMENT DEPTT		//
549	CONTC(CP)/0000031/2002	DASHARATHI TRIPATHY	M/S AJIT RATH	//
		VS	VS	0
		RANGALA JAMUNDA,REVENUE AND EXCISE DEPTT		//
550	CONTC(CP)/0000036/2002	BABAJI CHARAN ROUT	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		BIJAYA KUMAR PATTNAIK,I.A.S WATER RESOURCES DEPT.		//
551	CONTC(CP)/0000047/2001	DURGA CHARAN BEHERA	M/S SURYA NARAYAN PATTNAIK	//
		VS	VS	0
		JAYANTA KUMAR DEB,COMMISSIONER CUM SECY.HOUSING AND URBAN DEV. DEPTT.		//
552	CONTC(CP)/0000049/2005	DR.CHANCHALA MITRA	S.N PATNAIK	//
		VS	VS	0
		R.N SENAPATI, IAS,COMMISSIONER, H AND FW DEPTT		//
553	CONTC(CP)/0000049/2004	RAKHAL CHANDRA MISHRA	M/S M.PRATAP	//
		VS	VS	0
		BIJAY KUMAR PATTNAIK,SECY. WATER RESOURCES DEPTT.		//
554	CONTC(CP)/0000051/2013	DHIREN KUMAR BEHERA	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		TARA DUTTA,PRINCIPAL SECY. REV. AND DISA. MANAGEMENT DEPTT.		//
555	CONTC(CP)/0000053/2012	SURENDRANATH LENKA	AMIYA KU GHADEI	//
		VS	VS	0
		SECRETARY SCHOOL AND MASS EDUCATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	CONTC(CP)/0000055/2008	HARISH CHANDRA JENA VS SURESH KUMAR BASISTHA,DIST.MAGISTRATE AND COLLECTOR	M/S S.D SWAIN VS	// 0
557	CONTC(CP)/0000055/2014	CHITTARANJAN SARANGI VS STATE OF ODISHA	M/S RAMAKANTA SAHOO VS	// 0
558	CONTC(CP)/0000064/2012	PRAVASINI MOHANTY VS SURESH CHANDRA MOHAPATRA, PRINCIPAL SECY.WATER RESOURCES	R.K.SAHOO VS	// 0
559	CONTC(CP)/0000065/2009	CHITTARANJAN KAR VS SURESH CHANDRA MAHAPATRA, IAS, WATER RESOURCES DEPTT.	M/S K.C.MAHAPATRA VS	// 0
560	CONTC(CP)/0000073/2002	KUNJA BIHARI BARIK VS ANAND KUMAR PATNAIK, SUPERINTENDING ENGINEER	M/S N.C. MALU VS	// 0
561	CONTC(CP)/0000081/2001	ARTABANDHU SAMAL VS A.P. TRIPATHY I.F.S. MANAGING DIRECTOR	M/S R. MISHRA VS	// 0
562	CONTC(CP)/0000083/2002	BASUDEV SAHOO VS HARIHAR SENAPATI , SUPERINTENDING ENGINEER	M/S PRADEEP KUMAR MAHAPATRA VS	// 0
563	CONTC(CP)/0000087/2002	SARAT CHANDRA RATH VS AJIT KUMAR TRIPATHY, FINANCE DEPARTMENT	M/S P.C. PATNAIK VS	// 0
564	CONTC(CP)/0000090/2003	KAILASH CHANDRA SAHOO VS JAGADANANDA PANDA,SECY. SCHOOL AND MASS EDN DEPTT.	M/S ANIL KUMAR DAS VS	// 0
565	CONTC(CP)/0000092/2002	KHETRABASI SARANGI VS RANGLAL JAMUDA,COMMISSIONER CUM SECY. REVENUE DEPTT.	M/S SURYA NARAYAN PATTNAIK VS	// 0
566	CONTC(CP)/0000099/2003	BIJAY KUMAR JENA VS USHA PADHI I.A.S.,COLLECTOR, KORAPUT	R.K.BISOI VS	// 0
567	CONTC(CP)/0000104/2002	DR.NILIMA DE	RAMAKANTA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
568	CONTC(CP)/0000106/2002	R.L JAMUD,IAS, COMMISSIONER ,HIGHER EDUCATION DEPTT	RAMAKANTA SAHOO	//
		SHYAMAGHANA SAHU	RAMAKANTA SAHOO	//
		VS	VS	0
569	CONTC(CP)/0000106/2001	KRUSHNA CH MOHANTY, COLLECTOR NAYAGARH	M/S M. PRATAP	//
		BIDHU BHUSAN PANIGRAHI	M/S M. PRATAP	//
		VS	VS	0
570	CONTC(CP)/0000114/2006	SUDARSHAN NAYAK, SCHOOL AND MASS EDUCATION	M/S AJIT RATH	//
		MURALIDHAR RAULO	M/S AJIT RATH	//
		VS	VS	0
571	CONTC(CP)/0000115/2001	R.N BAHIDAR,SECY. PLANNING AND CO- ORDINATION DEPTT.	M/S RAMAKANTA SAHOO	//
		BISWANATH SUKLA	M/S RAMAKANTA SAHOO	//
		VS	VS	0
572	CONTC(CP)/0000120/2001	BIJAYAYA KUMAR PATTNAIK,SECY.WATER RESOURCES DEPTT.	RAMESH KUMAR MOHANTY	//
		SUDARSAN SAHOO	RAMESH KUMAR MOHANTY	//
		VS	VS	0
573	CONTC(CP)/0000120/2011	SANJAY KUMAR CHADHA,D.F.O, PURI	M/S AJIT RATH	//
		CHANDRA SEKHAR PANDA	M/S AJIT RATH	//
		VS	VS	0
574	CONTC(CP)/0000126/2003	APARAJITA SARANGI,IAS, SCHOOL AND MASS EDUCATION DEPARTMENT	M/S RAMAKANTA SAHOO	//
		KRUSHNA CHANDRA MOHAPATRA	M/S RAMAKANTA SAHOO	//
		VS	VS	0
575	CONTC(CP)/0000127/2004	JAGADANANDA PANDA,SECY. SCHOOL AND MASS EDN. DEPTT.	M/S MERUSAGAR SAMANTARAY	//
		KARTIK ROUT	M/S MERUSAGAR SAMANTARAY	//
		VS	VS	0
576	CONTC(CP)/0000130/2000	DESHA RANJAN SAHOO, SUPERITENDING ENGINEER,CENTRAL IRRIGATION CIRCLE	M/S B.S MISHRA	//
		UMESH CH.MOHAPATRA	M/S B.S MISHRA	//
		VS	VS	0
577	CONTC(CP)/0000131/2001	JUGAL KISHORE MOHAPATRA, IAS, REVENUE AND EXCISE DEPT.	RAMAKANTA SAHOO	//
		TIRJAK MOHANTY	RAMAKANTA SAHOO	//
		VS	VS	0
578	CONTC(CP)/0000133/2001	ALAKA PANDA,I.A.S,COMM.-CUM-SECY.,AGRICULTURE DEPT.	NIROJ KUMAR MAHAPATRA	//
		DILLIP KUMAR NAYAK	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	CONTC(CP)/0000135/2000	DR.HAREKRUSHNA DASH,DIRECTOR, HEALTH SERVICES, HEAD OF DEPTT RAJALAXMI TRIPATHY VS	M/S DEEPAK NARENDRA VS	// // 0
580	CONTC(CP)/0000142/2001	ASHOK KUMAR TRIPATHY, SCHOOL AND MASS EDUCATION HINAJAN DASH VS	SIBA PRASAD PATI VS	// // 0
581	CONTC(CP)/0000143/2002	ALAKA PANDA,I.A.S, SECRETARY, AGRICULTURE DEPTT HADIBANDHU SWAIN VS	M/S M. PRATAP VS	// // 0
582	CONTC(CP)/0000148/2001	SRINIVAS RATHA, REVENUE DEPARTMENT NARASINGH MISHRA VS	G.P PATTNAIK VS	// // 0
583	CONTC(CP)/0000149/2012	ARUN KUMAR RATH, INSPECTOR OF SCHOOL, GANJAM CIRCLE SATYA NARAYAN SWAIN VS	M/S G.P. PATTNAIK VS	// // 0
584	CONTC(CP)/0000150/2017	RANGALAL CHAMUNDA, AGRICULTURE DEPARTMENT RADHASHYAM PANDA VS	GOPINATH PANDA VS	// // 0
585	CONTC(CP)/0000153/2006	SMT. RANJANA CHOPRA,I.A.S, SCHOOL AND MASS EDUCATION DEPT. RABINDRA JENA VS	ANIL KUMAR DAS VS	// // 0
586	CONTC(CP)/0000156/2006	G.V.VENUGOPAL SARMA, I.A.S.,SECY,REVENUE DEPT. NARENDRA KUMAR PARIDA VS	ANIL KUMAR DAS VS	// // 0
587	CONTC(CP)/0000157/2006	G.V.VENUGOPAL SARMA,I.A.S,SECY.,REVENUE DEPT. BHARAT MAHABHOI VS	ANIL KUMAR DAS VS	// // 0
588	CONTC(CP)/0000157/2010	G.V.VENUGOPAL SARMA,I.A.S.,SECY.,REVENUE DEPT. SUKANTI PATI VS	M/S SAROJ KUMAR SWAIN VS	// // 0
589	CONTC(CP)/0000162/2001	APRAGITA SARANGI I.A.S SCHOOL AND MASS EDUCATION DEPARTMENT DAMODAR BEHERA VS	M/S R.MISRA VS	// // 0
		NIKUNJA BIHERI,COLLECTOR AND DIST. MAGISTRATE		//

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FILING REPORT AS ON :03/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	CONTC(CP)/0000179/2003	MANORAMA PATTNAIK VS JAGADANANDA PANDA,I.A.S SECRETARY, S AND ME DEPTT	RAMAKANTA SAHOO VS	// 0 //
591	CONTC(CP)/0000179/2006	GOBARDHAN SETHI VS G.V.VENUGOPAL SARMA,I.A.S.,SECY.,REVENUE DEPT.	ANIL KUMAR DAS VS	// 0 //
592	CONTC(CP)/0000179/2000	JUDHISTIR JENA VS AJAYA KUMAR PANDA,ENGL.-IN-CHIEF-CUM-SECR.,WORKS DEPT.	NIROJ KUMAR MAHAPATRA VS	// 0 //
593	CONTC(CP)/0000180/2000	ALEKHA BIHARI BISWAL VS AJAYA KUMAR PANDA,ENG.-IN-CHIEF-CUM-SECR.,WORKS DEPT.	NIROJ KUMAR MAHAPATRA VS	// 0 //
594	CONTC(CP)/0000180/2006	PRAVAT KUMAR RATH VS G.V.VENUGOPAL,I.A.S,SECY. REVENUE DEPT.	ANIL KUMAR DAS VS	// 0 //
595	CONTC(CP)/0000182/2006	RAMESH CHANDRA MOHANTY VS N.C. VASUDEVAN, HOUSING AND URBAN DEVELOPMENT	M/S L.N. PATTANAIAK VS	// 0 //
596	CONTC(CP)/0000184/2002	KALYANI PATRA VS D.N.PADHY, I.A.S. PRINCIPAL SECY. ENERGY DEPT	AJIT RATH VS	// 0 //
597	CONTC(CP)/0000189/2001	JITENDRA KUMAR BAG VS T.RAMCHANDRU,IAS,REVENUE DIVISIONAL COMMISSIONER NORTHEN DIVISION	R.K BISOI VS	// 0 //
598	CONTC(CP)/0000191/2002	PADMA CHARAN PANIGRAHI VS ALKA PANDA I.A.S, SECY AGRICULTURE DEPT.	P.C.PATNAIK VS	// 0 //
599	CONTC(CP)/0000193/2001	ARTATRAN PANDA VS B.K.PATTNAIK, I.A.S. COMM.CUM.SECY. WATER RESOURCES DEPT	RAMAKANTA SAHOO VS	// 0 //
600	CONTC(CP)/0000202/2001	DAITARI SAHOO VS SRINIVASA RATH,I.A.S, REVENUE DEPARTMENT	RAMAKANTA SAHOO VS	// 0 //
601	CONTC(CP)/0000209/2008	C.SRINIVASA RAO	SIBAPRASAD PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SURESH CHANDRA MAHAPATRA, SECRETARY WATER RESOURCES DEPTT		//
602	CONTC(CP)/0000209/2000	HEMALATA DEVI	M/S PRASANTA KUMAR MISHRA	//
		VS	VS	0
		DIGAMBAR MOHANTY, SECONDARY EDUCATION		//
603	CONTC(CP)/0000210/2007	MADHUSUDAN SINGH	M/S P.K KAR	//
		VS	VS	0
		RABINARAYAN SENAPATI, PRINCIPAL SECY. FINANCE DEPTT		//
604	CONTC(CP)/0000220/2001	SUSANT KUMAR TRIPATHY	S.M.MISHRA	//
		VS	VS	0
		KISHORE CHANDRA MOHAPATRA, ENGG.-IN-CHIEF, ELECTRICITY AND ELCL. PROJECT		//
605	CONTC(CP)/0000221/2003	DR.AKSHAYA KUMAR SAMAL	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		AJIT KUMAR TRIPATHY, SECRETARY, FINANCE DEPTT		//
606	CONTC(CP)/0000221/2008	LOKANATH TRIPATHY	CHHAKAI BEHERA	//
		VS	VS	0
		RABI NARAYAN SENAPATI, I.A.S, PRINC. SECY., FINANCE DEPT.		//
607	CONTC(CP)/0000225/2003	DR.SUBASH CHANDRA MALLICK	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		AJIT KUMAR TRIAPHTY, SECRETARY FINANCE DEPTT		//
608	CONTC(CP)/0000225/2000	BAIDYANATH PANDA	M/S TAPAN KUMAR BISWAL	//
		VS	VS	0
		A.K. TRIPATHY, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
609	CONTC(CP)/0000226/2003	MUKTI KANTA BEHERA	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		AJIT KUMAR TRIPATHY, SECRETARY FINANCE DEPTT		//
610	CONTC(CP)/0000237/2001	SUDARSAN NAYAK	M/S S.N DAS	//
		VS	VS	0
		CHITHRA ARUMGAM, COLLECTOR .KEONJHAR		//
611	CONTC(CP)/0000245/2003	SUKUMAR NANDA	R. MISRA	//
		VS	VS	0
		P.R. MOHANTY, PRINCIPAL CHIEF CONSERVATOR OF FOREST		//
612	CONTC(CP)/0000262/2000	TAPAN TRIPATHY	M/S BALARAM ROUT	//
		VS	VS	0

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FILING REPORT AS ON :03/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	CONTC(CP)/0000291/2000	BIBEKANANDA MAHAPATRA, RURAL WATER SUPPLY AND SANITATION DIVISION NIRUPAM MISHRA VS	M/S KAMAL KUMAR SAMAL VS	// // 0
614	CONTC(CP)/0000299/2000	SRINIBAS RATH, I.A.S, REVENUE DEPARTMENT NAZMUL BARI VS	M/S KAMAL KUMAR SAMAL VS	// // 0
615	CONTC(CP)/0000375/2014	SRINIBAS RATH I.A.S. DEPARTMENT OF REVENUE DEBENDRANATH SHA VS	K.C.SAHU VS	// // 0
616	CONTC(CP)/0000379/2013	SURATHA KUMAR SAHOO SRIRAM DORA VS	RAMAKANTA SAHOO VS	// // 0
617	CONTC(CP)/0000409/1998	SURESH CHANDRA MOHAPATRA, IAS, COMMISSIONER WATER RESOURCES DEPTT JIBAN KUMAR PANIGRAHI VS	M/S ANIL KUMAR DAS VS	// // 0
618	CONTC(CP)/0000515/2002	STATE OF ODISHA BIBHUDHENDU SENAPATI VS	M/S MADAN MOHAN TRIPATHY VS	// // 0
619	CONTC(CPS)/0000031/2012	SECY,SCHOOL AND MASS EDN. DEPTT. RAMESH CHANDRA MOHANTY VS	M/S MADAN MOHAN TRIPATHY VS	// // 0
620	RVWPET(RP)/0000011/2000	R.S. GOPALAN, I.A.S. AGRICULTURE AND FOOD PRODUCTION DEPARTMENT SUBHENDRA KUMAR MISHRA VS	M/S S.S. DAS VS	// // 0
621	RVWPET(RP)/0000023/2001	STATE OF ODISHA ARUN KUMAR DAS VS	M/S S.S PATI VS	// // 0
622	RVWPET(RP)/0000046/2000	STATE OF ODISHA ARTABANDHU PATRA VS	M/S DHARANIDHAR JENA VS	// // 0
623	RVWPET(RP)/0000061/2015	STATE OF ODISHA STATE OF ODISHA VS SANJAYA KUMAR MALLICK	ASC VS	// // 0 //

ORISSA HIGH COURT

MISC CASES FILED on :03/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2021 GCRLA/2/2007	STATE OF ORISSA-MP	MR.NIRANJAN PANDA
2	22/2021 OJC/8131/1997	MAGUNI-MP	BAIJAYANTI MOHANTY
3	29/2021 RVWPET(RP)/61/2015	STATE OF ODISHA-MP	ASC
4	32/2021 CRLMA/201/2021	SATYANANDA PATRA-MP	ABHAS MOHANTY
5	48/2021 CONTC(CP)/127/2004	KARTIK ROUT-MP	M/S MERUSAGAR SAMANTARAY
6	79/2021 SA/59/1991	PONCHA-MP	DAYANANDA MOHAPATRA
7	80/2021 SA/59/1991	PONCHA-MP	DAYANANDA MOHAPATRA
8	81/2021 SA/59/1991	PONCHA-MP	DAYANANDA MOHAPATRA
9	82/2021 SA/59/1991	PONCHA-MP	DAYANANDA MOHAPATRA
10	83/2021 SA/59/1991	PONCHA-MP	DAYANANDA MOHAPATRA
11	86/2021 CMAPL/215/2021	BAILOCHAN BHUYAN-MP	ADV
12	87/2021 CMAPL/216/2021	KOTNI RAJA RAO PATRA-MP	ARIJEET MISHRA
13	88/2021 CMAPL/217/2021	KISHUN MAJHI-MP	BIRAJA PRASANNA SATAPATHY
14	123/2021 RFA/216/2005	DULAMANI MOHANTY-MP	ABINASH ROURAY
15	130/2021 RPFAM/271/2019	MAMATA BEHERA-MP	BIJAY KUMAR MOHANTY
16	191/2021 CRLMP/894/2021	K. RAJESH-MP	P.V.BALAKRISHNA
17	193/2021 CRLMP/1545/2021	SUGYANI KUMARI SAHU-MP	SOUBHAGYA KUMAR DASH
18	302/2021 TRP(C)/266/2021	BISHNUPRIYA BISWAL-MP	BHABANI SANKAR DAS
19	303/2021 TRP(C)/268/2021	HEMAGINI MALIK-MP	PANCHANAN PANIGRAHI
20	304/2021 TRP(C)/269/2021	SNEHALATA PANDA-MP	RAJU KUMAR SATAPATHY
21	341/2021 FAO/61/2021	THE MANAGER, M/S. S.B.I. G.I.CO. LTD.-MP	G.P.DUTTA
22	342/2021 FAO/141/2021	LEGAL MANAGER,(T.P.CELL),M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	CHANDRAN
23	343/2021 FAO/185/2021	SURESH CHANDRA DASH-MP	KUNAL KUMAR SWAIN
24	350/2021 CONTC/1850/2017	RUPAKANTA SAHU-MP	M/S S.D.DAS, H.S.SATPATHY, H.K.BEHERA, M.M.SWA
25	373/2021 WPC(OA)/1833/2001	SUKADEV PATRO-MP	M/S NADITA PATRA
26	376/2021	CHITARANJAN SWAIN-MP	NIROJ KUMAR MAHAPATRA

27	WPC(OA)/1076/2001 378/2021	PRASANT KUMAR MOHANTY-MP	SURYA NARAYAN PATTNAIK
28	WPC(OA)/2407/1999 379/2021	PRASANT KUMAR MOHANTY-MP	SURYA NARAYAN PATTNAIK
29	WPC(OA)/2407/1999 381/2021	DEBENDRA KUMAR LENKA-MP	BAIDHAR SAHOO
30	WPC(OA)/1807/2001 383/2021	LAXMI PRASAD PANDA-MP	BUDHADEV ROUSTRAY
31	WPC(OAC)/2219/2015 384/2021	DURGA CHARAN OJHA-MP	M/S AJIT RATH
32	WPC(OA)/1851/2001 384/2021	LAXMI PRASAD PANDA-MP	BUDHADEV ROUSTRAY
33	WPC(OAC)/2219/2015 385/2021	LAXMIPRIYA PARIDA-MP	M/S SANGRAM KESHARI MISHRA, N.C. ROUT, SK. KA
34	WPC(OAC)/1580/2015 386/2021	LINGARAJ DAS-MP	M/S M. P RATAP
35	WPC(OA)/1499/2001 386/2021	SUCHISMITA MOHAPATRA-MP	L.K.MOHANTY
36	WPC(OAC)/2222/2015 388/2021	DR.UMASHANKAR MISHRA-MP	SURYA NARAYAN PATTNAIK
37	WPC(OA)/435/2001 388/2021	KRISHNA CHANDRA SAHOO-MP	M/S.ABHIRAM SWAIN
38	WPC(OAC)/1247/2017 389/2021	DWIJABAR SAHOO-MP	M/S SURESH PRASAD MISHRA
39	WPC(OA)/1914/2001 390/2021	BIJAYA KUMAR PARIDA-MP	M/S.BIJAYA KUMAR BEHERA
40	WPC(OAC)/2373/2014 391/2021	ARJUNO BURADI,-MP	M/S SURESH PRASAD MISHRA
41	WPC(OA)/1915/2001 393/2021	TUNA MOHARANA-MP	RABINARAYAN MISHRA
42	WPC(OA)/1734/2019 395/2021	PURNA CHANDRA DASH-MP	SURYA KANTA PATTNAIK
43	WPC(OA)/436/2001 397/2021	SURESH CHANDRA CHOUDHURY-MP	M/S SURESH PRASAD MISHRA
44	WPC(OA)/1916/2001 401/2021	KALI CHARAN DAS-MP	M/C SURESH PRASAD MISHRA
45	WPC(OA)/1917/2001 407/2021	HIRANMAY BARDHAN-MP	M/S AJIT RATH
46	WPC(OA)/1038/2001 413/2021	LOKANATH TRIPATHY-MP	CHHAKEI BEHERA
47	WPC(OA)/2294/1999 416/2021	GOLAK BIHARI MOHANTY-MP	PRASANT ROUSTRAY
48	WPC(OA)/650/2001 419/2021	RAMULU REDDY-MP	K.C.MAHAPATRA
49	WPC(OA)/28/1995 422/2021	ALOK KUMAR DASH-MP	DHARANIDHAR JENA
50	WPC(OA)/1775/2001 435/2021	RAGHUNATH PATNAIK-MP	DEBAJYOTI CHATTERJEE
51	CMP/461/2021 436/2021	MANJU PANIGRAHY-MP	AMIT PRASAD BOSE
52	CMP/436/2021 437/2021	AMIYA KUMAR PANI-MP	PRATIK DASH
53	CMP/463/2021 457/2021	PRABIN RAY-MP	GOPINATH MISHRA
54	CRLREV/321/2021 458/2021	PRABIN RAY-MP	GOPINATH MISHRA
55	CRLREV/321/2021 460/2021	RANJIT@ RAMJEE BAG-MP	AKSHAYA KUMAR SAHOO
56	CRLREV/322/2021 461/2021	RANJIT@ RAMJEE BAG-MP	AKSHAYA KUMAR SAHOO
57	CRLREV/322/2021 462/2021	RANJIT@ RAMJEE BAG-MP	AKSHAYA KUMAR SAHOO

58	725/2021 MACA/96/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA AZSSURANCE CO. LTD.-MP	C.S.P. PANDEMP
59	726/2021 MACA/126/2020	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DASH
60	727/2021 MACA/126/2020	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DASH
61	728/2021 MACA/318/2021	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	B.N.UDGATA
62	729/2021 MACA/318/2021	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	B.N.UDGATA
63	730/2021 MACA/318/2021	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	B.N.UDGATA
64	731/2021 MACA/319/2021	DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED.-MP	C.P.DIMITED.-MP
65	733/2021 MACA/290/2021	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
66	734/2021 MACA/304/2021	ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
67	822/2021 CRLA/296/2014	SANATAN RAY-MP	M/S.RAJENDRA NARAYAN ROUT
68	823/2021 CRLA/451/2021	TRINATH SAHU-MP	DIGAMBARA MISHRA
69	824/2021 CRLA/668/2016	LARPA TIRIA-MP	
70	825/2021 CRLA/455/2021	DHANESWAR MURMU @ DHANA-MP	ATMAJIT MANMITH DAS
71	826/2021 CRLA/455/2021	DHANESWAR MURMU @ DHANA-MP	ATMAJIT MANMITH DAS
72	827/2021 CRLA/455/2021	DHANESWAR MURMU @ DHANA-MP	ATMAJIT MANMITH DAS
73	828/2021 CRLA/456/2021	CHEMTU@ SACHIDANANDA PATRA-MP	ATMAJIT MANMITH DAS
74	829/2021 CRLA/456/2021	CHEMTU@ SACHIDANANDA PATRA-MP	ATMAJIT MANMITH DAS
75	830/2021 CRLA/456/2021	CHEMTU@ SACHIDANANDA PATRA-MP	ATMAJIT MANMITH DAS
76	935/2021 BLAPL/5824/2021	PAPPU SAH-MP	RAJIB RATH
77	936/2021 BLAPL/4093/2021	PRAMOD TANDIA-MP	BHABANI SHANKAR DASPARIDA
78	937/2021 BLAPL/3254/2021	BANOJ BEHERA-MP	MANAS CHAND
79	938/2021 BLAPL/6747/2020	HITU @ JYOTIRANJAN TRIPATHY-MP	SATYABRATA PANDA
80	941/2021 BLAPL/7022/2021	AHALYA DAKUA-MP	JAYADEBA BEHERA
81	942/2021 BLAPL/6708/2021	JIBARATNA MOHAPATRA @ TUKUNA-MP	SOUBHAGYA KUMAR DASH
82	943/2021 BLAPL/4077/2021	SANJAY KISHAN-MP	RUDRA NARAYAN PARIJA
83	945/2021 BLAPL/6384/2021	AJAYA PRADHAN @ AJU-MP	JYOTIRMAYA SAHOO
84	1168/2021 CRLMC/1502/2021	BALARAM SENAPATI-MP	PRIYA RANJAN SINGH
85	1169/2021 CRLMC/1503/2021	STATE OF ODISHA-MP	A.G.A.
86	1170/2021 CRLMC/1506/2021	DEBENDRANATH BAGHSINGH-MP	PRASANTA KUMAR SAHOO
87	1171/2021 CRLMC/1507/2021	ABANI KUMAR SAHU-MP	ASHOK KUMAR SETHI
88	1172/2021 CRLMC/1508/2021	CHITTA RANJAN BEHERA-MP	BIBHU PRASAD DAS
89	1173/2021	JIBAN KRUSHNA BEURA @ DIPA-MP	AJIT CH MOHAPATRA

90	CRLMC/1509/2021 1174/2021	AZAD ALI MALLICK-MP	NIRAJ KUMAR SETHI
91	CRLMC/1510/2021 1175/2021	SHYAM SUNDAR JINDAL-MP	M/S.SATYAJIT MOHANTY
92	CRLMC/2806/2019 1176/2021	JINDAL INDIA THERMAL POWER LIMITED-MP	SATYAJIT MOHANTY MR.BISWA MOHAN PATNAIK
93	CRLMC/3059/2018 1177/2021	SHYAM JINDAL-MP	SATYAJIT MOHANTY MR.BISWA MOHAN PATNAIK
94	CRLMC/3285/2018 1178/2021	JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
95	CRLMC/2039/2017 1179/2021	JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
96	CRLMC/2805/2019 1180/2021	JINDAL INDIA THERMAL POWER LTD.-MP	SATYAJIT MOHANTY
97	CRLMC/3184/2019 1181/2021	SHYAM SUNDER JINDAL-MP	SHYAMALENDU PATTNAIK
98	CRLMC/3185/2019 1182/2021	SANDEEP SINGH KAKKAD-MP	BIJAYA KUMAR RAGADA
99	CRLMC/1513/2021 1183/2021	SHYAM SUNDAR JINDAL-MP	M/S.SATYAJIT MOHANTY
100	CRLMC/2806/2019 1184/2021	PRAVASH CHANDRA SETHI@SETHY-MP	DURGA PRASANNA MISHRA
101	CRLMC/746/2021 1185/2021	KOTNI BHASKAR RAO@BHASKAR RAO-MP	DEVASHIS PANDA
102	CRLMC/1514/2021 1186/2021	SUBASH CHANDRA SETHI-MP	NITYANANDA BEHURIA
103	CRLMC/1517/2021 1187/2021	DEEPAK KUMAR SAHU-MP	JYOTIRMAYA SAHOO
104	CRLMC/1518/2021 1188/2021	MANOJ PRADHAN-MP	JYOTIRMAYA SAHOO
105	CRLMC/1519/2021 1704/2021	ROMANCHAN MEHER ALIAS ROMANCH KUMAR MEHER	M/S.ANJAN KU.BISWAL
106	WA/515/2017 1705/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
107	WA/698/2021 1706/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
108	WA/697/2021 1707/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
109	WA/698/2021 1708/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
110	WA/697/2021 1709/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
111	WA/697/2021 1710/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
112	WA/698/2021 1711/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
113	WA/699/2021 1712/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
114	WA/699/2021 1713/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
115	WA/700/2021 1714/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ADDL. STANDING COUNSEL)
116	WA/699/2021 1715/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
117	WA/700/2021 1716/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
118	WA/701/2021 1717/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS(ASC)
119	WA/700/2021 1718/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
120	WA/701/2021 1719/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.

121	1720/2021 WA/702/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
122	1721/2021 WA/702/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
123	1722/2021 WA/702/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
124	1723/2021 WA/703/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED- SA MP	SAMIR KUMAR MISHRA
125	1724/2021 WA/703/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED- SA MP	SAMIR KUMAR MISHRA
126	1725/2021 WA/704/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.-MP	SAMIR KUMAR MISHRA
127	1726/2021 WA/704/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.-MP	SAMIR KUMAR MISHRA
128	1727/2021 WA/705/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED- SA MP	SAMIR KUMAR MISHRA
129	1728/2021 WA/705/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED- SA MP	SAMIR KUMAR MISHRA
130	1729/2021 WA/706/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LTD.-MP	SAMIR KUMAR MISHRA
131	1730/2021 WA/706/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LTD.-MP	SAMIR KUMAR MISHRA
132	12513/2021 WP(C)/25949/2021	POOJA GUPTA-MP	SIDHESWAR MALLIK
133	12514/2021 WP(C)/27086/2021	ANIL KUMAR TANDI-MP	TRILOCHAN NANDA
134	12515/2021 WP(C)/27087/2021	REKHA BAG-MP	PRANAB KUMAR SAMANTRAY
135	12516/2021 WP(C)/27094/2021	BIBHISAN MEHER-MP	KRISHNA CHANDRA SAHU
136	12517/2021 WP(C)/24311/2021	M/S S.K.MOHAPATRA-MP	L.SAMANTARAY
137	12518/2021 WP(C)/25088/2021	SUDHIR KUMAR PANIGRAHI-MP	KRISHNA CHANDRA SAHU
138	12519/2021 WP(C)/27096/2021	JYOTIRMA YEE PODH-MP	KRISHNA CHANDRA SAHU
139	12520/2021 WP(C)/21513/2015	HARIHAR PUSTI-MP	RANJAN KUMAR ROUT
140	12521/2021 WP(C)/27110/2021	ASIT KUMAR PRADHAN-MP	BIRAJA PRASANNA DAS
141	12522/2021 WP(C)/27112/2021	RANJAN KUMAR MISHRA-MP	NIRMAL RANJAN ROURAY
142	12523/2021 WP(C)/27114/2021	RADHAKANTA BHOI-MP	BIRAJA PRASANNA DAS
143	12524/2021 WP(C)/1532/2020	PARAMESWAR JENA-MP	M/S.SURYA NARAYAN PATNAIK
144	12525/2021 WP(C)/27116/2021	SAROJ KUMAR DASH-MP	BIRAJA PRASANNA DAS
145	12526/2021 WP(C)/27119/2021	KRUPASINDHU SAHU-MP	BIRAJA PRASANNA DAS
146	12527/2021 WP(C)/27126/2021	BIDYADHAR PATRA-MP	KALPATARU MISHRA
147	12528/2021 WP(C)/11/2019	MAA SARASWATI SHG-MP	M/S.MANOJ KUMAR MOHANTY
148	12529/2021 WP(C)/27131/2021	DASAMI SINGHDEO @ DASMI SINGHDEO-MP	BYOMOKESH SAHOO
149	12530/2021 WP(C)/27147/2021	M/S HEXA STEEL AND POWER LTD.-MP	KARTIK KURMY
150	12532/2021 WP(C)/27150/2021	M/S HEXA STEEL AND POWER LTD.-MP	KARTIK KURMY
151	12534/2021 WP(C)/27153/2021	M/S BAJRANG STEEL AND ALLOYS LTD.-MP	KARTIK KURMY
152	12535/2021	M/S BAJRANG STEEL AND ALLOYS LTD.-MP	KARTIK KURMY

153	WP(C)/27157/2021 12536/2021	BAIDEHI BEHERA-MP	PRASANNA KUMAR MISHRA
154	WP(C)/27160/2021 12537/2021	RABINARAYAN SUBUDHI-MP	MANORANJAN MUDULI
155	WP(C)/27166/2021 12538/2021	GOUTAM SAHOO-MP	MANORANJAN MUDULI
156	WP(C)/27169/2021 12539/2021	KISHORE CHANDRA DEO-MP	BIBEKANANDA BHUYAN
157	WP(C)/27171/2021 12540/2021	JALADHARA BARIK-MP	M/S.D.ROUTRAY
158	WP(C)/2104/2012 12541/2021	MINATI KARMI-MP	S.K.SAMAL
159	WP(C)/1521/2021 12542/2021	KUNI BHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
160	WP(C)/22673/2021 12543/2021	LAXMIKANTA MOHANTY-MP	TANMAY MISHRA
161	WP(C)/13975/2013 12544/2021	BARPALI BANIKA SANGHA-MP	UMA CHARAN MISHRA
162	WP(C)/27181/2021 12545/2021	M/S VBR INFRATECH INDIA PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/22832/2021 12546/2021	M/S VISHAL FERRO ALLOYS PVT. LTD.-MP	KARTIK KURMY
164	WP(C)/27184/2021 12547/2021	M/S VISHAL FERRO ALLOYS PVT. LTD.-MP	KARTIK KURMY
165	WP(C)/27187/2021 12549/2021	SUSHANTA KUMAR PATRA-MP	BISWABIHARI MOHANTY
166	WP(C)/20043/2020 12551/2021	SUKANTA KUMAR NAYAK-MP	SRIKANTA MAHUNTA
167	WP(C)/21936/2021 12552/2021	BIJAYANANDA DALABEHERA-MP	UMAKANT SAHOO
168	WP(C)/27197/2021 12553/2021	MUKTI TIRKEY-MP	M/S.S.C.CHOUDHURY
169	WP(C)/12229/2019 12554/2021	DUKHU KISAN-MP	M/S.S.C.CHOUDHURY
170	WP(C)/12230/2019 12555/2021	RAMSHRU ORAM-MP	M/S.S.C.CHOUDHURY
171	WP(C)/12232/2019 12557/2021	JITENDRA KUMAR BHOI-MP	MR JAGANNATH PATNAIK ,GOUTAM MUKHERJI
172	WP(C)/20939/2020 12558/2021	NILAMADHAB MISHRA-MP	G.CHAITANYA
173	WP(C)/27219/2021 12559/2021	LAXMIMANI HANSDAH-MP	BIRAJA PRASANNA SATAPATHY
174	WP(C)/27221/2021 12560/2021	BINAY KU.DASH-MP	M/S.MANAS PATI
175	WP(C)/12413/2016 12561/2021	RAMAKRISHNA PATEL-MP	M/S.G.A.R.DORA
176	WP(C)/5350/2016 12562/2021	DURYODHAN MALLIK-MP	BHARAT JALLI
177	WP(C)/27227/2021 12563/2021	RAMESH CHANDRA PADHI-MP	RAKHI SIKDAR
178	WP(C)/27230/2021 12564/2021	CHANDAN KUMAR MOHAPATRA-MP	AJAYA KUMAR MOHARANA
179	WP(C)/27233/2021 12565/2021	SNIGDHA RANI NAYAK-MP	DEEPALI MAHAPATRA
180	WP(C)/24216/2021 12566/2021	ANSUMAN MOHAPATRA-MP	BIPLAB P.B. BAHALI
181	WP(C)/27237/2021 12567/2021	SRI SRI LAXMI MAA SELF HELP GROUP-MP	MR.SIDHARTH PRASAD DAS
182	WP(C)/647/2018 12568/2021	BHAGABAT SELF HELP GROUP-MP	M/S.SIDHARTH PRASAD DAS
183	WP(C)/832/2018 12570/2021	ASHIS MOHANTY-MP	GOPINATH MISHRA
	WP(C)/27248/2021		

184	12571/2021 WP(C)/27250/2021	PRABHAMAI NAYAK-MP	SANTOSH KUMAR SWAIN
185	12572/2021 WP(C)/9435/2013	ANMOL INTERNATIONAL-MP	M/S.PRANAB KU.SAMANTRAY
186	12573/2021 WP(C)/9435/2013	ANMOL INTERNATIONAL-MP	M/S.PRANAB KU.SAMANTRAY
187	12574/2021 WP(C)/27257/2021	GOUTAM KUMAR ROUT-MP	AJAYA KUMAR PRADHAN
188	12575/2021 WP(C)/18307/2016	SUBARNA MOHANTY-MP	RAJU KUMAR SATPATHY
189	12576/2021 WP(C)/18307/2016	SUBARNA MOHANTY-MP	M/S.RAJU KU.SATPATHY
190	12577/2021 WP(C)/18307/2016	SUBARNA MOHANTY-MP	M/S.RAJU KU.SATPATHY
191	12578/2021 WP(C)/27265/2021	SUDARSHAN BEHURA-MP	LAKSHMAN MISHRA
192	12579/2021 WP(C)/27268/2021	LIPIKA NAYAK-MP	KUNAL KUMAR SWAIN
193	12580/2021 WP(C)/27273/2021	ARUNJYOTI PATTNAIK-MP	SOUMENDRA PATTANAIAK
194	12581/2021 WP(C)/27276/2021	MUNI MAHANANDIA@MUNI KHORA-MP	TUKUNA KUMAR MISHRA
195	12582/2021 WP(C)/27279/2021	SUJATA DASH-MP	PARSURAM PANDA
196	12583/2021 WP(C)/27280/2021	EMPLOYEES STATE INSURANCE CORPORATION-MP	AMARENDRA PRASAD RAY
197	12584/2021 WP(C)/27284/2021	ANNAPURNA SAHOO-MP	BINAYA KUMAR MOHANTY
198	12585/2021 WP(C)/27285/2021	CHANDRACHUD DWIBEDY-MP	D.B.DAS
199	12586/2021 WP(C)/27289/2021	GOPABANDHU DASH-MP	PRABODHA CH. NAYAK
200	12587/2021 WP(C)/26153/2021	GOLAKHA CHANDRA MOHANTY-MP	ASHOK KUMAR BEHERA
201	12588/2021 WP(C)/27274/2021	SAANKHYA EDUCATIONAL SOCIETY,-MP	SATYANARAYAN MOHAPATRA
202	12589/2021 WP(C)/27295/2021	SULOCHANA JENA-MP	SASWAT DAS
203	192/2021 CRLMP/1420/2021	SADASIBA ROUT-MP	
204	367/2021 WPC(OA)/1171/2001	BASANTA KUMAR PATTNAIK-MP	
205	368/2021 WPC(OA)/1171/2001	BASANTA KUMAR PATTNAIK-MP	
206	369/2021 WPC(OA)/687/2001	GURUCHARAN LENKA-MP	
207	370/2021 WPC(OA)/10/2001	KHETRAMOHAN KUNDA-MP	
208	372/2021 WPC(OA)/18/2001	RAMESH CHANDRA KHANDA-MP	
209	374/2021 WPC(OA)/1236/2001	KALACHAND PADHI-MP	
210	375/2021 WPC(OA)/990/2001	MADHUSUDAN SINGH-MP	
211	377/2021 WPC(OA)/1330/2001	ARABINDA KUMAR MOHANTY-MP	
212	380/2021 WPC(OA)/1330/2001	ARABINDA KUMAR MOHANTY-MP	
213	382/2021 WPC(OA)/288/2001	SUSANTA KUMAR TRIPATHY-MP	
214	383/2021 WPC(OA)/425/2001	BIDHU BHUSAN PANIGRAHI-MP	
215	385/2021	KANKANA GHOSE-MP	

216	WPC(OA)/91/2001 387/2021	RAVI NARAYAN DAS-MP	
217	WPC(OA)/2333/1999 387/2021	BISWANATH MOHAPATRA-MP	
218	WPC(OAC)/799/2016 389/2021	BIGYAN KUMAR BISWAL-MP	
219	WPC(OAC)/3865/2012 390/2021	SANJAYA KUMAR MALLICK-MP	
220	WPC(OA)/2399/1999 392/2021	ASHOK JENA SAMANTA-MP	
221	WPC(OA)/160/2001 394/2021	AMARENDRA PATI-MP	
222	WPC(OA)/1629/2001 396/2021	UPENDRANATH PRADHAN-MP	
223	WPC(OA)/172/2001 398/2021	MANORAMA MAHAPATRA-MP	
224	WPC(OA)/1142/2001 399/2021	SUPRIYA MISHRA-MP	
225	WPC(OA)/1515/2001 400/2021	PREMANANDA PANDA-MP	
226	WPC(OA)/1532/2001 402/2021	UDAYANATH MISHRA-MP	
227	WPC(OA)/1645/2001 403/2021	SUKANTA CHANDRA PATTNAIK-MP	
228	WPC(OA)/457/2001 404/2021	DILLIP KUMAR PATTNAIK-MP	
229	WPC(OA)/1785/2001 405/2021	RAJENDRA PRASAD JENA-MP	
230	WPC(OA)/179/2001 406/2021	KAMAL KALYAN PAIKRAY-MP	
231	WPC(OA)/368/2001 408/2021	KAMAL KALYAN PAIKRAY-MP	
232	WPC(OA)/368/2001 409/2021	K.GOURI DEVI-MP	M/S RAMESH CHANDRA DAS
233	WPC(OA)/1344/2001 410/2021	KASINATH SAHOO-MP	
234	WPC(OA)/268/2001 411/2021	K.GOURI DEVI-MP	
235	WPC(OA)/1344/2001 412/2021	ARUNA KUMAR SINHA-MP	
236	WPC(OA)/2681/1992 414/2021	ARUNA KUMAR SINHA-MP	
237	WPC(OA)/2681/1992 415/2021	NABAGHAN DIGAL-MP	
238	WPC(OA)/188/1998 417/2021	DIANBANDHU MOHAPATRA-MP	
239	WPC(OA)/163/2001 418/2021	BRAHMA NANDA NAYAK-MP	
240	WPC(OA)/73/2001 420/2021	RAJENDRA NATH OJHA-MP	
241	WPC(OA)/470/2001 421/2021	MAYADHAR KHILLAR-MP	
242	WPC(OA)/2330/1998 423/2021	SARASWATI SAHU-MP	
243	WPC(OA)/42/2001 456/2021	SANJAYA BEHER@PINTU-MP	
244	CRLREV/528/2019 459/2021	DAITARI PRADHAN-MP	
245	CRLREV/889/2017 724/2021	M/S.NEW INDIA ASSURNCE CO.LTD.-MP	
246	MACA/24/2017 732/2021	THE CHIEF REGIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	
	MACA/265/2020		

247	939/2021 BLAPL/3302/2021	OM PRAKASH KUMBHAR-MP	
248	940/2021 BLAPL/6511/2021	ASHIS KUMAR BISWAL @ MUNU-MP	
249	944/2021 BLAPL/5202/2021	ASISH BARIK-MP	
250	999/2021 ABLAPL/4865/2019	SIBA PATRA-MP	
251	1000/2021 ABLAPL/14218/2020	GOPAL AGRAWAL@GOPAL PRASAD AGRAWAL-MP	
252	1001/2021 ABLAPL/9267/2019	RABINDRA @ RABINARAYAN PURI-MP	
253	1002/2021 ABLAPL/13758/2020	PAGA @ SUCHITRA MALLICK-MP	
254	1003/2021 ABLAPL/6213/2019	MAHIMA PRASAD SAMANTARAY-MP	
255	1004/2021 ABLAPL/6214/2019	MAHIMA PRASAD SAMANTARAY-MP	
256	1005/2021 ABLAPL/12382/2019	NILAMBAR KALANDI-MP	
257	1006/2021 ABLAPL/9135/2021	KRUSHNA CHANDRA KESHA-MP	P.R.MISHRA
258	1007/2021 ABLAPL/3132/2021	PRABEER CHANDRA MOHANTY @ PRABEER CH MOHANTY-MP	
259	1008/2021 ABLAPL/12046/2019	MIR SEHABAJ @ MIR SABAD-MP	
260	1009/2021 ABLAPL/12004/2019	MIR SEHABAJ@MIR SABAD-MP	
261	12531/2021 WP(C)/16439/2020	PRADEEP MUDULI-MP	
262	12533/2021 WP(C)/4727/2021	BRAJA PUTEL-MP	
263	12548/2021 WP(C)/22603/2019	AMITA CHOUDHURY-MP	
264	12550/2021 WP(C)/33638/2020	NIRMAL CHANDRA PATTANAIAK-MP	
265	12556/2021 WP(C)/29201/2011	GITANJALI JAGATY-MP	
266	12569/2021 WP(C)/20542/2021	BIJULI NAIK-MP	